Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AKARAM DR. IRSHAD MALIK, NEAR TITTAR WARA CHUNGI KAIRANA, DIST-SHAMLI , UTTAR PRADESH, 247774 **Roll No -** 0401

Category - UR

**Domicile of C.G.** - NO

Gender - MALE

**Father's / Husband's Name :** LATE SAHEED

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
- 2. Permission to appear in the examination is provisional subject to produce / submit the required documents / testimonials / original copy of challan as and when called for, as per norms / guidelines of the concerned advertisement and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJAY KUMAR H NO 55/3 BEHIND MOR WALI KOTHI, GANDHI NAGAR REWARI, DIST-REWARI , HARYANA, 123401 **Roll No -** 0402

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

**Father's / Husband's Name :** DHARAM PAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. AMRITA KAMESHWAR SRIVASTAVA A-57 SECTDR-56 NOIDA, DIST-NOIDA , UTTAR PRADESH, 201301 **Roll No -** 0403

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** KAMESHWAR SRIVASTAVA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. SAVITA TYAGI FLAT NO. G-202 VVIP-ADDRESSES RAJ NAGAR EXTENSION GZB, DIST-GAZIYABAD , UTTAR PRADESH, 201017 **Roll No -** 0404

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** KARTAR SINGH TYAGI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHAY KUMAR GUPTA NEHRU NAGAR NAGAR PANCHAYAT PIPRAICH , DIST-GORAKHPUR , UTTAR PRADESH, 273152 **Roll No -** 0405

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** JAMUNA PRASAD GUPTA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MRS. AARTI KAPLE DISTRICT PUBLIC PROSECUTION OFFICE SP OFFICE CAMPUS , DIST-BALAGHAT , MADHYA PRADESH, 481001 **Roll No -** 0406

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** LATE PRABHAKAR RAO KAPLE

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHIVENDRA KUMAR H.N. 124 DHARAM ENCLAVE, CHANDPUR ROAD, DIST-BULANDSHAHAR , UTTAR PRADESH, 203001 **Roll No -** 0407

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** PRATHVI SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. BANDANA VERMA FF-1 PLOT NO 133 VIDHYAK COLONY NYAY KHAND 1 INDRAPURAM, DIST-GHAZIABAD , UTTAR PRADESH, 201010 **Roll No -** 0408

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SUNIL KUMAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANOOP KUMAR MISHRA MANU ASHRAM 47 B GANESH NAGAR MUIRABAD , DIST-PRAYAGRAJ , UTTAR PRADESH, 211002 **Roll No -** 0409

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** KRISHNA KUMAR MISHRA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SATYVAN NATH TRIPATHI MIG-3 SIDDHARTH ENCLAVE EXTENSION NEAR BHAGAT CHAURAHA TARAMANDAL , DIST-GORAKHPUR , UTTAR PRADESH, 273017 **Roll No -** 0410

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SRIKANT NATH TRIPATHI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT KUMAR SINGH 482/378-A NEW MUMFORDGANJ NEAR HALWAI CHAURAHA , DIST-PRAYAGRAJ , UTTAR PRADESH, 211002 **Roll No -** 0411

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHER BAHADUR SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJU KUMAR MISHRA C/O ASHOK JAISWAL NEAR FOREST COLONY WARD NO-6 PRATAPPUR , DIST-SURAJPUR , CHHATTISGARH, 497001 **Roll No -** 0412

Category - UR

Domicile of C.G. - YES

**Gender - MALE** 

**Father's / Husband's Name :** CHANDRODAY MISHRA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. DEEPA SHARMA WARD NO. 22, KAPOOR SINGH, DAFAI, CHHOTA BAZAR, COLLEGE ROAD, CHIRMIRI, DIST-MCB , CHHATTISGARH, 497449 **Roll No -** 0413

Category - UR

Domicile of C.G. - YES

**Gender -** FEMALE

**Father's / Husband's Name :** MR. MOHAN LAL SHARMA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMLENDU MAYA SHUKLA 771 A/1 BARGAD GHAT MEERAPUR, DIST-PRAYAGRAJ , UTTAR PRADESH, 211003 **Roll No -** 0414

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** RAVINDRA DEV SHUKLA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PAVAN SHARMA H 23 NALANDA PARISAR KESAR BAAG ROAD, DIST-INDORE , MADHYA PRADESH, 452012 **Roll No -** 0415

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** RAMHAZOOR SHARMA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SATNAM SINGH HOUSE NO 530 WARD NO 12 S A S NAGAR MALOUT, DIST-SHRI MUKTSAR SAHIB , PUNJAB, 152107 **Roll No -** 0416

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SURJIT SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Photograph (Similar to that affixed on application form)

Affix Passport Size

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

SI-SHRI MUKI SAR SAHIB , PUI

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. ANJU PANDEY DISTRICT PUBLIC PROSECUTION OFFICER OFFICE REWA , DIST-REWA , MADHYA PRADESH, 486001 **Roll No -** 0417

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** UMA SHANKAR CHOUBEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. TILAK RAM KAHARA VILL POST DHURKOT TAHSIL JANJGIR , DIST-JANJGIR CHAMPA , CHHATTISGARH, 465668 **Roll No -** 0418

Category - OBC

**Domicile of C.G. - YES** 

**Gender - MALE** 

**Father's / Husband's Name :** HIRA LAL KAHARA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. NEHA JAIN 201-212, POLICE STREET MEERUT CANTT, DIST-MEERUT , UTTAR PRADESH, 250001 **Roll No -** 0419

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** DEEPAK JAIN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AVINASH KUMAR WARD NO 13 BAZARPARA BARBASPUR TEHSIL MANEDRAGARH , DIST-MANENDRAGARH , CHHATTISGARH, 497335 **Roll No -** 0420

Category - OBC

Domicile of C.G. - YES

**Gender - MALE** 

**Father's / Husband's Name :** SATYANARAYAN CHAUDHRI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. LAXMINARAYAN GAHARWAR HBG 05 FIVE BUILDING NEAR OF RTO OFFICE , DIST-DURG , CHHATTISGARH, 491001 **Roll No -** 0421

**Category -** SC

**Domicile of C.G. -** YES

Gender - MALE

**Father's / Husband's Name :** RAMBALI GAHARWAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VINDESH KUMAR 5/295 AWAS VIKAS COLONY BLY MOD POST MUMUKSHU ASHRAM , DIST-SHAHJAHANPUR , UTTAR PRADESH, 242001 **Roll No -** 0422

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAJ BAHADUR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AKHILESH KUMAR VILL POST BANTHRA TEH SADAR, DIST-SHAHJAHANPUR , UTTAR PRADESH, 242001 **Roll No -** 0423

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHIV KUMAR SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SANGEETA AHIRWAL AHIRWAR NIWAS NEAR PANCHSHEEL ACADMIC SCHOOL BORSI ROAD ADARSH NAGAR, DIST-DURG , CHHATTISGARH, 491001 **Roll No -** 0424

Category - SC

Domicile of C.G. - YES

**Gender -** FEMALE

**Father's / Husband's Name :** BALRAM AHIRWAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KAVINDER TYAGI KAVINDER TYAGI ADVOCATE CHAMBER NO. 144 DISTT. COURTS , DIST-KARNAL , HARYANA, 132001 **Roll No -** 0425

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** RAM NARESH TYAGI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed

on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MAHINDER KUMAR H NO 3888 GAUSHALA ROAD JANAKPURI KARNAL, DIST-KARNAL, HARYANA, 132001 **Roll No -** 0426

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** BHAGWAN DASS

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KALYANASISH BISWAS MAYER ASHIRBAD NEAR NO 1 BIJOY NAGAR SCHOOL PO PS NAIHATI , DIST-NORTH 24 PGS , WEST BENGAL, 743165 **Roll No -** 0427

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** KRISHNA KUMAR BISWAS

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. NIBHA KUMARI M-9 JUDICIAL OFFICERS COLONY LAHERIASARAI DARBHANGA , DIST-DARBHANGA , BIHAR, 846001 **Roll No -** 0428

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** VIPIN KUMAR SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RATNAKAR MALTIYAR H.NO 870 UPPER GROUND FLOOR SANT NAGAR MAIN MARKET BURARI , DIST-DELHI , DELHI, 110084 **Roll No -** 0429

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHAMBHU NATH MALTIYAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PANKAJ MALLICK CHHAT TALAB, NEAR HARI MANDIR ROAD, MANINTAND, POST- DHANBAD, DIST-DHANBAD , JHARKHAND, 826001 **Roll No -** 0430

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** MAHADEV MALLICK

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. RICHA PANDEY WARD NO. 16 SAGRA HOUSE URRAHAT, DIST-REWA , MADHYA PRADESH, 486001 **Roll No -** 0431

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** NARENDRA KUMAR PANDEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. DR AMARJIT KAUR ASSISTANT DISTRICT ATTORNEY, O/O DISTRICT ATTORNEY DISTRICT COURTS ROOPNAGAR, DIST-ROOPNAGAR, PUNJAB, 140001 **Roll No -** 0432

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** S HARCHARAN SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHUTOSH TRIPATHI AKASH GANGA NAGAR PATERI , DIST-SATNA , MADHYA PRADESH, 485001 **Roll No -** 0433

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** ASHOK RAI TRIPATHI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. AKTA DEVI TAMRAKAR TAMER PARA WARD NO. 12 DHAMDHA, DIST-DURG , CHHATTISGARH, 491331 **Roll No -** 0434

Category - OBC

**Domicile of C.G. -** YES

**Gender -** FEMALE

**Father's / Husband's Name :** ARVIND KUMAR TAMRAKAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. ASHMITA BISARYA C-203 EXOTICA EAST SQUARE, AHINSA KHAND 2 MALL ROAD, MALL ROAD, INDIRAPURAM, DIST-GHAZIABAD, UTTAR PRADESH, 201014 **Roll No -** 0435

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** PUSHPENDRA BISARYA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SATISH CHANDRA H.NO. - 1855/1, MANOHAR PURA NEAR GOAL GOA, DIST-MATHURA , UTTAR PRADESH, 281001 **Roll No -** 0436

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** OM PRAKASH NIMESH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ANUJ GARG H.NO. - 236, SECTOR -16,, DIST-PANCHKULA, HARYANA, 134113

Roll No - 0437

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

Father's / Husband's Name : SH. H.K. GARG

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

**PAPER** 

8.00 A.M. to 11.00 A.M. **Paper I LAW** 

2.00 P.M. to 5.00 P.M. **Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ALOK SHRIVASTAVA DPO OFFICE NEAR COURT CAMPUS, DIST-REWA , MADHYA PRADESH, 486001 **Roll No -** 0438

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SATYA NARAYAN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SARDAR SINGH RAWAT VPO - LADPURA, VIA- GAGWANA,, DIST-AJMER , RAJASTHAN, 305023 **Roll No -** 0439

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** LATE MADAN SINGH RAWAT

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SACHIN SALUJA 2A/507, GURUDWARA ROAD, OPPOSITE HOTEL AMERICAN, , DIST-SAHARANPUR , UTTAR PRADESH, 247001 **Roll No -** 0440

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

#### **Father's / Husband's Name :** LATE TIRATH RAM

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIKRAM GAURAV MISHRA HOUSE NO- C-73, WOODLAND GARDEN, PHASE-1, SCORPIO CLUB, KURSI ROAD, , DIST-LUCKNOW , UTTAR PRADESH, 226026 **Roll No -** 0441

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SUDISHT MISHRA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. VIRANI SAYARA SHAUKAT BHAI FLAT NO- 103, B BLOCK, KARIMABAD COLONY, CHIRAG ALI LANE ABIDS,, DIST-HYDERABAD , TELANGANA, 500001 **Roll No -** 0442

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHAUKAT BHAI VIRANI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. HEMANT GOSWAMI PT. DINDAYAL WARD BADE KANERA ROAD, NEAR OVER HEAD WATER TANK,, DIST-KANDAGAON , CHHATTISGARH, **Roll No -** 0443

Category - UR

Domicile of C.G. - YES

**Gender - MALE** 

**Father's / Husband's Name :** J.G. GOSWAMI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JANG BAHADUR SINGH 752, NEAR KALI MANDIR KATRA COLONELGANJ, DIST-PRAYAGRAJ , UTTAR PRADESH, 211002 **Roll No -** 0444

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** UMA SHANKAR SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MUNTAZEER AHMED MUNTAZEER AHMED S/O NISHAR AHMED VILLAGE-HOUZKHERI P.O. & DISTT- , DIST-SAHARANPUR , UTTAR PRADESH, 247001 **Roll No -** 0445

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** NISHAR AHMED

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARVIND KUMAR KARARIA PLOT NO. 10A, MASUDA ROAD, SHANTI NAGAR, BEAWAR, DIST-BEAWAR , RAJASTHAN, 305901 **Roll No -** 0446

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** NATHU LAL KARARIA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SHASHI KUMAR SRIVASTAV VILL - RAMPUR MALAULI POST BHITI KHORIYA, DIST-GORAKHPUR, UTTAR PRADESH, 273401

Roll No - 0447

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

Father's / Husband's Name : JAI PRAKASH LAL SRIVASTAV

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

**PAPER** 

8.00 A.M. to 11.00 A.M. **Paper I LAW** 

2.00 P.M. to 5.00 P.M. **Paper II LAW** 

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUNNY TAMRAKAR TAMER PARA NEAR S.K. TAILOR DURG TAH. AND DIST. DURG, DIST-DURG , CHHATTISGARH, 491001 **Roll No -** 0448

Category - OBC

**Domicile of C.G. -** YES

Gender - MALE

**Father's / Husband's Name :** RAJESH TAMRAKAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SIDDHARTHA SANKAR DEUTY VILL & P.O. - BARA GAGAN GOHALIA P.S. -BISHNUPUR, DIST-24 PARGANAS (SOUTH) , WEST BENGAL, 743503 **Roll No -** 0449

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SUMITRA PRASAD DEUTY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. AKANSHA YADAV H. NO. - 1366, ADARSH NAGAR CIVIL LINES, , DIST-BUDAUN , UTTAR PRADESH, 243601 **Roll No -** 0450

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** MAHENDRA PAL SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. MULAYAM SINGH YADAV VILL - CHHATIDIH (MATHIYA) PO - KUTIR - CHAKKEY TAH - KERAKAT , DIST-JAUNPUR , UTTAR PRADESH, 222146 **Roll No -** 0451

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SRI. JITENDRA BAHADUR YADAV

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DHEERAJ KUMAR PANDEY VILLAGE - BAJAHA MISHRAN POST - SAIDABAD, DIST-PRAYAGRAJ , UTTAR PRADESH, 221508 **Roll No -** 0452

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** RAJENDRA PRASAD PANDEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KHEMCHAND PRAJAPATI VILLAGE- DHOBAHAR (SEMRHATOLA) P.O. -DHOBAHAR, THANA- PENDRA, DIST-GOURELA PENDRA - MARWAHI , CHHATTISGARH, **Roll No -** 0453

Category - OBC

Domicile of C.G. - YES

**Gender - MALE** 

**Father's / Husband's Name :** SHRI BALSAY PRAJAPTI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. JAYA SINGH KUMAR COMPLEX BAJARANGNAGAR DOBHI, DIST-JAUNPUR , UTTAR PRADESH, 222148 **Roll No -** 0454

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SATISH SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUNIL KUMAR MISHRA VILL- RUDAPUR POST - SHITLAGANJ, DIST-PRATAPGARH , UTTAR PRADESH, 230142 Roll No - 0455

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** MATHURA PRASAD MISHRA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

onnene or C.G.

Affix Passport Size

Photograph

(Similar to that affixed on application form)

5

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JITENDRA SINGH HOUSE NO. - 46/18A/2 MUIRABAD (NEAR HANUMAN MANDIR), DIST-PRAYAGRAJ , UTTAR PRADESH, 211002 **Roll No -** 0456

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** BARMDEV SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUNEEL KUMAR KRISHNA NAGAR J.B.S. PUBLIC SCHOOL, NEAR GREEN PARK, QWARASI BY PASS, DIST-ALIGARH , UTTAR PRADESH, 202001 **Roll No -** 0457

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** HAR PRASHAD

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. NARESH KUMAR SHARMA 2/77, GAUDHULIPURAM VRINDAVAN, , DIST-MATHURA, UTTAR PRADESH, 281121

Roll No - 0458

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

Father's / Husband's Name : **ROOP KISHOR SHARMA** 

GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

**PAPER** 

8.00 A.M. to 11.00 A.M. **Paper I LAW** 

2.00 P.M. to 5.00 P.M. **Paper II LAW** 

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

**Examination Centre :** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SONIKA TYAGI H.NO. - 20, PANCHSHEEL PARK EXTENSION, RAJENDRA NAGAR, SAHIBABAD, DIST-GHAZIABAD , UTTAR PRADESH, 201005 **Roll No -** 0459

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** L.P. TYAGI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MOHIT CHATURVEDI 228-VIJAYNAGAR, EXTENSION CHETAKPURI, , DIST-GWALIOR , MADHYA PRADESH, 474001 **Roll No -** 0460

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SH. ARVIND CHATURVEDI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KRISHNAGOPAL YADAV VILL- DEORA, P.O.- BHARAT NAGAR, P.S. - SHANKAR GARGH, DIST-PRAYAGRAJ, UTTAR PRADESH, 212106 **Roll No -** 0461

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAMSAKHA YADAV

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUKRAMPAL RUHAL SUKRAMPAL CHAMBER NO. - 190A, LAWYERS CHAMBER, DISTT COURT, PANIPAT, DIST-PANIPAT , HARYANA, 132103 **Roll No -** 0462

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAMESH CHAND RUHAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DINESH KUMAR V,P,O, BICHHOR, TEHSIL PUNHANAN, DIST-NUH , HARYANA, 122508 **Roll No -** 0463

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SH. SHIV RAM

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANU SRIVASTAVA 205 H/7 KASARI MASARI, ANANDPURAM, DIST-PRAYAGRAJ , UTTAR PRADESH, 211016 **Roll No -** 0464

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** RAJESH KUMAR SRIVASTAVA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. RAJNEESH BALA H.NO. 1494/14 NEAR PUNJAB NATIONAL BANK V.P.O. BURIA TEH. JAGADHRI, DIST-YAMUNA NAGAR , HARYANA, 135101 **Roll No -** 0465

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SH. PHOOL CHAND

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. AFSANA G-360 TRANS YAMUNA COLONY PHASE -2 RAMBAGH, , DIST-AGRA -6 , UTTAR PRADESH, 282006 **Roll No -** 0466

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI SALIM KHAN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAM SUNDAR SINGH VILLAGE - SHANKAR PUR TEHSIL - RAGHUNATH NAGAR , DIST-BALRAMPUR- RAMANUJGANJ , CHHATTISGARH, 497225 **Roll No -** 0467

Category - ST

Domicile of C.G. - YES

**Gender - MALE** 

**Father's / Husband's Name :** SHRI RAGHUNATH SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SHWETA SHUKLA 17 D.N. SINGH ROAD KHALIFABAGH CHOWK, DIST-BHAGALPUR , BIHAR, 812001 **Roll No -** 0468

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** DEVAKI NANDAN SHUKLA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. NISHI GOUR H.N. 1 W.N. 2, GOUR COLONY, SULTANPUR, DIST-RAISEN , MADHYA PRADESH, 464986 **Roll No -** 0469

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** RAM PRASAD GOUR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. DEEBA NISHAT NOMANI FLAT NO. 199 - PROFESSONAL FLAT A BLOCK, K.S.LINK ROAD, KADMA, DIST-JAMSHEDPUR , JHARKHAND, 831005 **Roll No -** 0470

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** MD. NOMAN ALI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. GAJENDRA KUMAR SAHU GAJENDRA KUMAR SAHU QUA. NO. G-23 NUTAN COLONY, SARKANDA, DIST-BILASPUR , CHHATTISGARH, 495001 **Roll No -** 0471

Category - OBC

**Domicile of C.G. -** YES

**Gender - MALE** 

#### **Father's / Husband's Name :** KUNJ RAM SAHU

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. SHASHI PATHAK W/O SANJAI K. PATHAK I-401, VIVEK VIHAR SECTOR -82,, DIST-NOIDA , UTTAR PRADESH, 201304 **Roll No -** 0472

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SANJAI KUMAR PATHAK

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. HRISHIKESH JHA C/O PROF. NISHA JHA, NEAR BJP OFFICE GARDEN CHOWK, MAIN ROAD, DIST-BALODABAZAR , CHHATTISGARH, 493332 **Roll No -** 0473

Category - UR

Domicile of C.G. - YES

**Gender - MALE** 

**Father's / Husband's Name :** RAMAKANT JHA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ADITYA TREHAN H.NO. 77, GROUND FLOOR SECTOR-1, POCKET-1, DWARKA NEAR MAHARAJA AGRASEN HOSPITAL, DIST-DWARKA , DELHI, 110075 **Roll No -** 0474

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** ASHOK KUMAR TREHAN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. PRADYAT SAHA ANANDALOKE APARTMENT, 43/1D BAISHNABGHATA ROAD, P.S. - NETAJINAGAR, , DIST-KOLKATA , WEST BENGAL, 700047 **Roll No -** 0475

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** PRABHAT SAHA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AKASH SHARMA FLAT NO. - C-1-403 SAPPHIRE GREEN EMPERIA AMASEONI VIDHANSABHA ROAD, DIST-RAIPUR , CHHATTISGARH, 493111 **Roll No -** 0476

Category - UR

Domicile of C.G. - YES

**Gender - MALE** 

**Father's / Husband's Name :** LT. SHRI PAWAN KUMAR SHARMA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MOHAN SOPAN GAWAI NEAR SDO, OFFICE, OLD CIVIL COURT, NOTARY OFFICE, , DIST-WASHIM , MAHARASHTRA, 444505 **Roll No -** 0477

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SOPAN ARJUN GAWAI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RADHESHYAM SINGH 169/1 RAMPADA HALDER ROAD, MONIRAM PORE P.O. & P.S. - BARRAEKPORE 24 PGS (NORTH), DIST-KOLKATA , WEST BENGAL, 700120 **Roll No -** 0478

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** LATE RAMESHRAM SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJ KUMAR MISHRA Q.NO. - G-3 SAKET COLONY NEAR- B.S.N.L OFFICE , DIST-JAGDALPUR , CHHATTISGARH, 494001 **Roll No -** 0479

Category - UR

**Domicile of C.G. -** YES

Gender - MALE

**Father's / Husband's Name :** SHOBH NATH MISHRA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANIL KUMAR MAHATO K-518, GALI NO. -12 SOM BAZAR ROAD RAJAPURI, UTTAM NAGAR, DIST-NEW DELHI , DELHI, 110043 **Roll No -** 0480

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** RAM PRASAD MAHATO

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHAYSINH JAYSINGRAO SARDESAI 202, B, WING 2ND FLOOR VISHAVATARA APPARTMENT PRATIBHANAGAR,, DIST-KOLHAPUR , MAHARASHTRA, 416008 **Roll No -** 0481

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** JAYSINGRAO BALASO SARDESAI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHANKAR RAM SAHU LIG-72, HOUSING BOARD COLONY, KATGHORA, DIST-KORBA , CHHATTISGARH, 495450 **Roll No -** 0482

Category - OBC

**Domicile of C.G. - YES** 

**Gender - MALE** 

**Father's / Husband's Name :** SAHAS RAM SAHU

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. AMAN GAURAV H.NO. 5377/7, NEW CHANDRAWAL, BABA RAMSWAROOP CHOWK,, DIST-JAWAHAR NAGAR , DELHI, 110007 **Roll No -** 0483

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** BALBIR SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHWANI SHARMA H.N 84 NEHRU NAGAR NEAR MLM ACADEMY KHATAULI, DIST-MUZAFFARNAGAR , UTTAR PRADESH, 251201 **Roll No -** 0484

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** BRIJ BHUSHAN SHARMA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SURJEET KAUR JAI NAGAR NO. -05 P/O - CHHATARPUR, DINESHPUR, DIST-U.S. NAGAR , UTTARAKHAND, 263153 **Roll No -** 0485

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** KHADAG SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ASHISH KUMAR GUPTA ASHISH KUMAR GUPTA S/O SHRI ASHOK GUPTA MAHAL PARA CHIRMIRI ROAD WARD NO. 14 BAIKUNTHPUR, DIST-KORIYA , CHHATTISGARH, 497335 **Roll No -** 0486

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

#### **Father's / Husband's Name :** SHRI ASHOK GUPTA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**PAPER** 

8.00 A.M. to 11.00 A.M. Paper I LAW

**TIME** 

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MRS. RANI CHANDRA KIRAN YADAV SMT. RANI CHANDRA KIRAN YADAV ADVOCATE DISTRICT COURT, RAMANUJ GANJ, DIST-BALRAMPUR-RAMANUJGANJ , CHHATTISGARH, 497220 **Roll No -** 0487

**Category - OBC** 

**Domicile of C.G. -** YES

**Gender -** FEMALE

**Father's / Husband's Name :** LATE LASHMAN PRASAD YADAV

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**PAPER** 

8.00 A.M. to 11.00 A.M. Paper I LAW

**TIME** 

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. HARISHANKAR RAGHUVANSHI CENTRAL WARE - HOUSE NO. 1 JAGRATI- NAGAR LAXMI- GANJ LASHKAR , DIST-GWALIOR , MADHYA PRADESH, 474001 **Roll No -** 0488

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHRI KIRAN SINGH RAGHUVANSHI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAVI KUSHWAH SHRI RAM COLONY TOWAR WALI GALI GOL PHADIYA LASHKAR , DIST-GWALIOR , MADHYA PRADESH, 474001 **Roll No -** 0489

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHRI RAMDEV KUSHWAH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MRS. PINKY B-180A, NEAR SHIV SHAKTI MANDIR, SANGAM VIHAR,, DIST-NEW DELHI, DELHI, 110080

Roll No - 0490

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

Father's / Husband's Name : SANDEEP SINGH SAMBHI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

**PAPER** 

8.00 A.M. to 11.00 A.M. **Paper I LAW** 

2.00 P.M. to 5.00 P.M. **Paper II LAW** 

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. KUNAL GYANI KUNAL GYANI (ADVOCATE) H.NO. - 346/1, WARD NO. 34 JAYSTAMBH WARD BURHANPUR, DIST-BURHANPUR , MADHYA PRADESH, 450331 **Roll No -** 0491

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHRI RAJENDRA DUTT GYANI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KULDEEP PANDEY KULDEEP PANDEY, VILLA NO. 97/98 KANTI VILLA, NEAR PINK CITY KAJARWARA ROAD,, DIST-JABALPUR , MADHYA PRADESH, 482020 **Roll No -** 0492

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** TRIBHUVAN PANDEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. JYOTI PALI HOUSE NO 13, WARD NO.-5, NAKORA BAZAAR, RANIA, TEHSIL- RANIA,, DIST-SIRSA , HARYANA, 125076 **Roll No -** 0493

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** RAM SARUP PALI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GAURAV SAXENA PLOT NO 5, SAXENA BHAWAN, BEHIND ATTA MANDIR,, DIST-ALWAR , RAJASTHAN, 301001 **Roll No -** 0494

Category - UR

**Domicile of C.G.** - NO

Gender - MALE

**Father's / Husband's Name :** ASHOK SAXENA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SUMAN CHATTERJEE BEHIND UCO BANK, LUBY CIRCULAR ROAD, HIRAPUR,, DIST-DHANBAD , JHARKHAND, 826001 **Roll No -** 0495

Category - UR

**Domicile of C.G.** - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SUNIL BARAN CHATTERJEE

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RUPESH KUMAR UCHCHAKOTIYA 129-P & T COLONY, R.K. PURI, THATHTIPUR,, DIST-GWALIOR , MADHYA PRADESH, 474011 **Roll No -** 0496

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI GENDA LAL UCHCHAKOTIYA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NUTAN BHADORIYA CHANA KOTHAR KAMPOO, LUSHKAR,, DIST-GWALIOR , MADHYA PRADESH, 474001 **Roll No -** 0497

Category - UR

**Domicile of C.G.** - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

**Father's / Husband's Name :** RAM NARESH SINGH BHADORIYA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANDEEP NIRANKARI NAYA PURA TARAGANI, HANUMAN BANDH ROAD, LASHKAR,, DIST-GWALIOR , MADHYA PRADESH, 474001 **Roll No -** 0498

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHRI HARIDAS NIRANKARI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JAYBEER SINGH YADAV NEAR SARASWATI SHISHU MANDIR SCHOOL, DHANIKI KUTIA, ADHARTAL,, DIST-JABALPUR , MADHYA PRADESH, 482004 **Roll No -** 0499

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** LATE SHRI NARAYAN SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. RICHA DUTT RICHA DUTT C/O KUMAR GANESH DUTT (DISTRICT JUDGE), KARUNA-1A, KAILASH PURI, LODHMA, NAMKUM,, DIST-RANCHI , JHARKHAND, 834010 **Roll No -** 0500

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** KUMAR GANESH DUTT

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SANJAY KUMAR SANJAY KUMAR S/O SH. MAHABIR SINGH HOUSE NO 13/875, GALI NO 2, ARYA NAGAR, BALAUR ROAD, BAHADURGARH,, DIST-JHAJJAR , HARYANA, 124507 **Roll No -** 0501

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** MAHABIR SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. ARCHANA KUMARI ARCHANA KUMARI, C/O RAJ CHAKRAVARTY, H.NO. B5/3, BLOCK A EXECUTIVE FLOOR, SEC 5, WAVECITY NH 24,, DIST-GHAZIABAD , UTTAR PRADESH, 201002 **Roll No -** 0502

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** MAHESH PRASAD SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJEEV KUMAR MAHATO VILL.- BARADAHA, P.O.- BALIAPUR, P.S.- BALIAPUR, DIST-DHANBAD , JHARKHAND, 828201 **Roll No -** 0503

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** DHIRENDRA KUMAR MAHATO

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJU PRASAD LAHBANI DHAIYA, NEAR KALI MANDIR, P.O.- I.S.M., P.S.-DHANBAD,, DIST-DHANBAD , JHARKHAND, 826004 **Roll No -** 0504

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RADHA KRISHNA PRASAD

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAI ASHISH SINHA RAI ASHISH SINHA, S/O R.B. SINHA, NEW KARMIK NAGAR COLONY, P.O.- ISM, DIST-DHANBAD , JHARKHAND, 826004 **Roll No -** 0505

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAI BIRESHWAR PRASAD SINHA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KUMAR BIMLENDU MALTI KUNJ, LANE NO.-6 JAI PRAKASH NAGAR,, DIST-DHANBAD , JHARKHAND, 826001 **Roll No -** 0506

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** S.K. SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RATAN PRASAD UMA APARTMENT, FLAT NO 102, AJANTA PARA, HIRAPUR,, DIST-DHANBAD , JHARKHAND, 826001 **Roll No -** 0507

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** LATE S.N. PRASAD

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SACHIN KUMAR GOYAL RIJALE GALI PHOOLRAJ HOTEL KA PASS, A.B. ROAD, KOLARAS,, DIST-SHIVPURI , MADHYA PRADESH, 473770 **Roll No -** 0508

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RADHESHYAM GOYAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. REETESH KUMAR VYAS TEACHERS COLONY, MANDAWARA ROAD, MEHRANI, NEAR KANAHIYA DAIRY,, DIST-LALITPUR , UTTAR PRADESH, 284405 **Roll No -** 0509

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHALIK RAM VYAS

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIKASH KUMAR VILL.- KURAR, TEHSIL- BAPOLI,, DIST-PANIPAT , HARYANA, 132103 **Roll No -** 0510

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SH. SURESH KUMAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SHALLENDER H. NO 6/732, GALI NO 06, NETAJI NAGAR, LINE PAAR, BAHADURGARH,, DIST-JHAJJAR, HARYANA, 124507

Roll No - 0511

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

Father's / Husband's Name : MAHESH KUMAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

**PAPER** 

8.00 A.M. to 11.00 A.M. **Paper I LAW** 

2.00 P.M. to 5.00 P.M. **Paper II LAW** 

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRAVEEN KUMAR PRAVEEN KUMAR, GALI NO.- 11/2, MILAN VIHAR, BURARI,, DIST-DELHI-84, DELHI, 110084 **Roll No -** 0512

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** BASHIST SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VAIBHAV KAUSHIK HOUSE NO 228, SECTOR-1, CHIRANJEEV VIHAR, , DIST-GHAZIABAD , UTTAR PRADESH, 201002 **Roll No -** 0513

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** DEVENDRA DUTT KAUSHIK

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. GUNJAN SINGHAL B-1, VIVEK VIHAR, MAHAL CAMPUS,, DIST-GWALIOR , MADHYA PRADESH, 474009 **Roll No -** 0514

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** YOGESH SINGHAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. CHARU SHARMA 893/58, 3RD FLOOR, LEKHU NAGAR, TRI NAGAR,, DIST-DELHI , DELHI, 110035 **Roll No -** 0515

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** RAJENDER SHARMA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
- 2. Permission to appear in the examination is provisional subject to produce / submit the required documents / testimonials / original copy of challan as and when called for, as per norms / guidelines of the concerned advertisement and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIJAY KUMAR H. NO.-08, STREET NO- 03, WARD NO 01, SHIMLA, BAHADUR, TRANSIT CAMP,, DIST-UDHAM SINGH NAGAR , UTTARAKHAND, 263153 **Roll No -** 0516

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** NANHU RAM

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VINOD KUMAR YADAV VILL.- SINGHAURA, POST- BELGHAT, P.S.- BELGHAT, DIST-GORAKHPUR , UTTAR PRADESH, 273404 **Roll No -** 0517

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** GAMA PRASAD YADAV

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. LAXMI SHANKAR YADAV VILL.- JAMEEN RUDHAULI, POST- KHETASARAI,, DIST-JAUNPUR , UTTAR PRADESH, 222139 **Roll No -** 0518

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** ACHCHHE LAL YADAV

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SUDARSHAN KUMAR HN-B-304A, B-BLOCK, BHARAT VIHAR, KAKROLA, PARI TENT HOUSE WALI GALI NEAR SOM BAZAR CHOWK, DWARKA, SEC-15,, DIST-NEW DELHI , DELHI, 110078 **Roll No -** 0519

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

#### **Father's / Husband's Name :** GAINI RAM

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

**TIME** 

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHWINI KUMAR PATHAK WARD NO- 03, VIKASH NAGAR, P.O.- ANAND NAGAR, TEHSIL & THANA- PHARENDA,, DIST-MAHARAJGANJ , UTTAR PRADESH, 273155 **Roll No -** 0520

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHRI DHAR PATHAK

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. AKASHDEEP H-1868, GAUR SIDDHARTHAN, SIDDHARTH VIHAR, NEAR DPS,, DIST-GHAZIABAD , UTTAR PRADESH, 201009 **Roll No -** 0521

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** YATENDRA KUMAR SHARMA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANTOSH KUMAR UPADHYAY H NO. 116, KESHAW NAGAR COLONY, MANDUADIH,, DIST-VARANASI , UTTAR PRADESH, 221103 **Roll No -** 0522

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRINIWAS UPADHYAY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. PUNEET JAIN BANK STREET, NABHA, , DIST-PATIALA , PUNJAB, 147201 **Roll No -** 0523

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SH. PINK RAJ JAIN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. ROHINI BEDI HOUSE NO. 589, PHASE-2,, DIST-MOHALI , PUNJAB, 160055 **Roll No -** 0524

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** ASHWANI KUMAR BEDI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ROHIT BEHIND SAI APARTMENT, VIKAS NAGAR, ROAD NO-09, LATNA ROAD, HESAG, HATIA,, DIST-RANCHI , JHARKHAND, 834003 **Roll No -** 0525

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SRI SATRUGHAN PRASAD

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRASHANT KUMAR AGRAWAL PRASANT KUMAR AGRAWAL, C/O 4/22, NEW HOUSING BOARD COLONY, OPPOSITE BUS STAND,, DIST-TONK , RAJASTHAN, 304001 Roll No - 0526

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SURESH KUMAR AGRAWAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. RAJNI 85/10, GALI NO 10, 3RD FLOOR, BACK SIDE SHREE GANESH PROPERTY, TUGHUAKABAD EXTENSION,, DIST-NEW DELHI , DELHI, 110044 **Roll No -** 0527

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** VINOD KUMAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRINK MONGA H. NO. 13, WARD NO 05, NAKORA BAZAR, RANIA, TEH-RANIA, DIST-SIRSA , HARYANA, 125076 **Roll No -** 0528

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** GAJANAND MONGA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SANJEEV MISRA GOVIND SHARAN MISRA, HARDOI ROAD, MISHRIPUR, NEAR BANK OF BARODA,, DIST-SHAHJAHANPUR , UTTAR PRADESH, 242001 **Roll No -** 0529

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** GOVIND SHARAN MISRA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHASKAR FLAT NO 41C, POKET-B, MAYUR VIHAR, PHASE-II, , DIST-NEW DELHI , DELHI, 110091 **Roll No -** 0530

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** VIJAY BAHADUR SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MRS. MUNMUN MULLICK C/O PARMANAND TRIPATHI, HOUSE NO 116/4, GALI NO 01, WAZIRABAD VILLAGE,, DIST-DELHI , DELHI, 110084 **Roll No -** 0531

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** PRASANTA KUMAR MULLICK

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PUSHPENDER KUMAR N-262, JAL VAYU VIHAR, SECTOR-25, , DIST-NOIDA , UTTAR PRADESH, 201301 **Roll No -** 0532

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SH. MOTICHAND PRASAD

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BRAJESH KUMAR B-62, DDA FLATS, KALYAN VIHAR,, DIST-DELHI , DELHI, 110009 **Roll No -** 0533

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** PURUSHOTTAM THAKUR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABINASH KUMAR RZ-101/45D, 3RD FLOOR, STREET NO-06, ON DRAINAGE LANE, MOHAN NAGAR, , DIST-NEW DELHI , DELHI, 110046 **Roll No -** 0534

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHRI SHASHI BHUSHAN SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHISH KUMAR PANDEY FLAT NO 202, PLOT NO. B-3/19, DLF ANKUR VIHAR, LONI, , DIST-GHAZIABAD , UTTAR PRADESH, 201102 **Roll No -** 0535

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** UMA SHANKER PANDEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AKASH VERMA A1/125, HASTAL ROAD, NEAR GRUDWARA, UTTAM NAGAR,, DIST-NEW DELHI , DELHI, 110059 **Roll No -** 0536

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** PRAYAG KUMAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Photograph (Similar to that affixed

Affix Passport Size

on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEVENDER SINGH H. NO.- 28, VILLAGE-HARSANA KHURD, VPO-HARSANA KALAN,, DIST-SONIPAT , HARYANA, 131001 **Roll No -** 0537

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** DHARAMBIR SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NEERAJ BHARDWAJ HOUSE NO. B-33/C, GALI NO. 2, ARJUN MOHALLA, MAUJPUR,, DIST-DELHI , DELHI, 110053 **Roll No -** 0538

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** PURAN MAL BHARDWAJ

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NEERAJ KUMAR VERMA FLAT NO 9/401, AASHIYANA HOMES, BASAI BRAHMUDDIN NAGAR, SECTOR-70,, DIST-NOIDA , UTTAR PRADESH, 201301 **Roll No -** 0539

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** ARUN KUMAR VERMA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. JATA SHANKAR MISHRA GALI NO. 11/2, MILAN VIHAR, NEAR JAGATPUR, PUSTA, BURARI,, DIST-DELHI, DELHI, 110084

Roll No - 0540

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

Father's / Husband's Name : **RAMESH MISHRA** 

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

**PAPER** 

8.00 A.M. to 11.00 A.M. **Paper I LAW** 

2.00 P.M. to 5.00 P.M. **Paper II LAW** 

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SALIL SITANSHU ROAD NO 4C, KUSUM VIHAR COLONY, EAST MORABADI, P.O.- MORABADI, P.S. BARIATU,, DIST-RANCHI , JHARKHAND, 834008 **Roll No -** 0541

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** HARBALLAVA CHANDRA PRASAD

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. SHEETAL B-17, 3RD FLOOR, PANCHSHEEL VIHAR, MALVIYA NAGAR, SOUTH DELHI,, DIST-DELHI, DELHI, 110017 Roll No - 0542

Domicile of C.G. - NO

**Gender -** FEMALE

Father's / Husband's Name : DAYANAND KUSMAKAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

**PAPER** 

8.00 A.M. to 11.00 A.M. **Paper I LAW** 

2.00 P.M. to 5.00 P.M. **Paper II LAW** 

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Category - UR

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ASHWINI KUMAR SINGH H.N. - 4/462 AVAS VIKAS COLONY YOJNA - 3, JHUNSHI , DIST-PRAYAGRAJ (ALLAHABAD) , UTTAR PRADESH, 211019 **Roll No -** 0543

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** LATE HRIDAY NARAYAN SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VED PRAKASH PATEL VED PRAKASH PATEL IN FRONT OF JANMITRAM OFFICE, CHOTTEAUTTERMUDA WARD NO. 28, DIST-RAIGARH , CHHATTISGARH, 496001 **Roll No -** 0544

Category - OBC

Domicile of C.G. - YES

**Gender - MALE** 

**Father's / Husband's Name :** BRAMHANAND PATEL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DIWAKAR SHARMA HNO. 22, BALAJI NAGAR, NARELASHANKARI, BHEL, DIST-BHOPAL , MADHYA PRADESH, 462022 **Roll No -** 0545

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** N.C. SHARMA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAKESH PATEL 268-BHAGAT SINGH WARD, NEAR MOTI NAGAR THANA, DIST-SAGAR , MADHYA PRADESH, **Roll No -** 0546

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** MAHADEV PRASAD PATEL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RANJIT KUMAR LENKA AT- CHAINPUR (IN FRONT MANIDEVI) PO- GADASILA, DIST-DHENKANAL , ODISSA, 759025 **Roll No -** 0547

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** ROHIT KUMAR LENKA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PRIYA SINGH 19, GOPAL BHAWAN STATION ROAD , DIST-PILIBHIT , UTTAR PRADESH, 262001 **Roll No -** 0548

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** PREM NARAYAN GANGWAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. REHAN KHAN 68, MOH- HABIBULLAH KHAN JANUBI NEAR SUBHASH PARK, POST - BISALPUR THANA -BISALPUR, DIST-PILIBHIT, UTTAR PRADESH, 262201 **Roll No -** 0549

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** LATE - ABRAR KHAN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAGHVENDRA KUMAR TIWARI CHAND CHAURAHA GOLA BAJAR WARD NO. -4 TOWN- GOLA POST- GOLA, POLICE STATION & TEHSIL - GOLA DISTRICT, DIST-GORAKHPUR, UTTAR PRADESH, 273408 **Roll No -** 0550

Category - UR

Domicile of C.G. - NO

**Gender -** MALE

#### **Father's / Husband's Name :** RAM NAGINA TIWARI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

**TIME** 

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. RUKHMANI NETAM VILL- BHANDARSEONI TAH- FARASGAON THANA-FARASGAON, DIST-KONDAGAON , CHHATTISGARH, 494229 **Roll No -** 0551

Category - ST

Domicile of C.G. - YES

**Gender -** FEMALE

**Father's / Husband's Name :** BUDHRAM MARKAM

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NAJAKAT ALI NAJAKAT ALI S/O RAPHAT ALI VILL - PATHWARI MAZARA AZAMPUR P.O. LADANPUR, DIST-AMROHA , UTTAR PRADESH, 244231 **Roll No -** 0552

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAPHAT ALI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NISHANT KUMAR H.NO - 168 E, MOH - EAST BASHARATPUR, NEAR OLD PETROL PUMP, MEDICAL COLLEGE ROAD, DIST-GORAKHPUR , UTTAR PRADESH, Roll No - 0553

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SRI RAVINDRA MANI TRIPATHI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NAVEEN KUMAR MISHRA NAV DURGA BHAWANI VILLAGE AND POST -BARNATIKAR GAURIGANJ,, DIST-AMETHI , UTTAR PRADESH, 227409 **Roll No -** 0554

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAJENDRA KUMAR MISHRA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. NISHA KANT SHUKLA VILL- MALAK HARHAR, P.O. - PHAPHAMAU, TEH-SORAON, , DIST-PRAYAGRAJ , UTTAR PRADESH, 211013 **Roll No -** 0555

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

#### **Father's / Husband's Name :** SRI KANT SHUKLA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAMESH KUMAR YADAV RAMESH KUMAR YADAV VILL & POST - DUBAR KALA P.S. LALGANJ, , DIST-MIRZAPUR , UTTAR PRADESH, 231211 **Roll No -** 0556

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SUDAMA YADAV

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GAURAV TIWARI 41F/95B/4 MADHOPUR PATTI KHARKAUNI NAINI, DIST-PRAYAGRAJ , UTTAR PRADESH, 211008 **Roll No -** 0557

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAMESHWAR PRASAD TIWARI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHUTOSH KUMAR ASHUTOSH KUMAR VILL- SHIVPUR POST -HATHIGAHAN, DIST-PRAYAGRAJ , UTTAR PRADESH, 211013 **Roll No -** 0558

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAMA SHANKAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHAHNAZAR 131 TOLI G.T. ROAD NEAR ROADWAYS MANGLAUR, DIST-HARIDWAR , UTTARAKHAND, 247656 Roll No - 0559

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** FAZALDEEN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Affix Passport Size

Photograph

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MOHD. TAHIR VILL- BHANGERI MAHAWATPUR POST MILAPNAGAR, ROORKEE, DIST-HARIDWAR , UTTARAKHAND, 247666 Roll No - 0560

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** LATE SH. ALI HASAN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ARVIND KUMAR ARVIND KUMAR S/O VIRENDRA SINGH, VILL -BHARUWALA POST GORDHANPUR, TEH- LAKSAR, DIST-HARIDWAR, UTTARAKHAND, 247663 **Roll No -** 0561

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** VIRENDRA SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJVEER SINGH VILL- RAJABPUR POST- LAKSAR , DIST-HARIDWAR , UTTARAKHAND, 247663 **Roll No -** 0562

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** KALU RAM

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. REKHA H.NO. 530 MANGATRAI BUILDING NEW SHIV LOK COLONY KARODI ROAD BEGUM BAG, DIST-MEERUT , UTTAR PRADESH, 250001 **Roll No -** 0563

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SH. SATPAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AKASH PAL SINGH H.NO. - J-5, BHARAT NAGAR (OLD), ROHTAK ROAD, DIST-BHIWANI , HARYANA, 127021 **Roll No -** 0564

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** BRIJ PAL SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

<u>TIME</u>

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. IMRANA QASIM GREEN PARK COLONY BHOOR CROSSING, MEERUT ROAD, DIST-BULANDSHAHAR , UTTAR PRADESH, 203001 **Roll No -** 0565

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** MOHD. MEER QASIM

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. QAMAR ABBAS MOHALA JATAN BLOCK- 4 NEAR GOKALPUR KI CHUNGI, DIST-BIJNOR , UTTAR PRADESH, 246701 Roll No - 0566

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SABIHUL HASAN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAMAN KAUSHAL VERMA R.K. PURAM COLONY, NEAR NEW CHILKANA - BUS STAND, CHILKANA ROAD , DIST-SAHARANPUR , UTTAR PRADESH, 247001 **Roll No -** 0567

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAM NARAYAN VERMA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. FAISAL IQBAL MOHALLA -KHAWAZA AHMAD SARAI 4/155 , DIST-SAHARANPUR , UTTAR PRADESH, 247001 Roll No - 0568

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** MUNSHI IQBAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRAKASH KUMAR C/O SHANKERJI RAJAJI (CONTRACTOR), DR. SAMPURNANAD COLONY SIROHI, DIST-SIROHI , RAJASTHAN, 307001 **Roll No -** 0569

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** PUNA RAM

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AKHILESH KUMAR UPADHAYAY II/45, CIVIL COURT COLONY, NEAR - T.D. COLLEGE FIELD, , DIST-BALLIA, , UTTAR PRADESH, 277001 **Roll No -** 0570

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** ASHOK KUMAR UPADHAYAY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAVENDRA TYAGI ADARASH NAGAR COLONY ROSA JN., DIST-SHAHJAHANPUR , UTTAR PRADESH, 242306 **Roll No -** 0571

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** HARI KISHAN TYAGI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Photograph (Similar to that affixed

Affix Passport Size

on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. AFAQUE AHMAD A 25/166 SALEMPURA , DIST-VARANASI , UTTAR PRADESH, 221001 **Roll No -** 0572

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** VAKIL AHMAD

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANUJI UPADHYAY HOUSE NO. 2102, HATHIPUR KOTHAR, LAKHIMPUR , DIST-KHERI , UTTAR PRADESH, 262701 **Roll No -** 0573

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** LATE J.P. UPADHYAY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AJAY GADHWAL HOUSE NO. 266, SEC. 2, VIDHYADHAR NAGAR , DIST-JAIPUR , RAJASTHAN, 302039 **Roll No -** 0574

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** BANWARI LAL GADHWAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. UMAKANT SONI H.NO. 10, SECTOR-E, SHIV PALACE SHIVDHAM COLONY, LIMBODI, DIST-INDORE , MADHYA PRADESH, 452020 **Roll No -** 0575

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** JAGESHWAR PRASAD SONI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. BIJENDRA SINGH NAGAR VILLAGE SADULLAPUR POST BAIDPURA GREATER NOIDA, DIST-GOATAM BUDH NAGAR , UTTAR PRADESH, 203207 **Roll No -** 0576

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAM KISHAN NAGAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHWANIE A KOUSHIK F.NO. -207, J 3B SANGWAN HEIGHTS RAJNAGAR EXTENSION, DIST-GHAZIABAD , UTTAR PRADESH, 201017 **Roll No -** 0577

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** ARUN KAUSHIK

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIKASH KUMAR VERMA EH. NO. 222, CIVIL SIDE, TIS HAZARI COURTS,, DIST-DELHI - 54 , DELHI, 110054 **Roll No -** 0578

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SURENDRA SINGH VERMA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SATISH SHUKLA 31B, J&K POCKET , DIST-DILSHAD GARDEN , DELHI, 110095 **Roll No -** 0579

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** HARI RAM SHUKLA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AIJAZ AHMAD MOHALLA SADAT TOWN JHALU , DIST-BIJNOR , UTTAR PRADESH, 246728 **Roll No -** 0580

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SARWAR ALI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANDEEP DANGI VILLA NO - E-26 SANTUR SILVER SPRINGS SECTOR 35 , DIST-KARNAL , HARYANA, 132001 **Roll No -** 0581

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHAMSHER SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PAVAN KUMAR MISHRA BARAMDA NO. 15/1 NEAR HAWALAT, COLLECTORATE, , DIST-ETAWAH , UTTAR PRADESH, 206001 **Roll No -** 0582

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** DWIJENDRA BABU MISHRA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. SHIKHA SINGH RATHORE NEAR DEVI KA THAN MANDIR NEAR POST OFFICE OF GADIKHANA KATGHAR, , DIST-MORADABAD , UTTAR PRADESH, 244001 **Roll No -** 0583

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** LATE SHRI GULAB SINGH RATHORE

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SUDHINDRA SINGH MOHALLA - SIDDHARTHA PURI ETAWAH ROAD, JASWANTA NAGAR, , DIST-ETAWAH , UTTAR PRADESH, 206245 **Roll No -** 0584

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

Father's / Husband's Name : SHRI BIRENDRA BABU SAGAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. CHANDAN KUMAR SINGH FLAT NO. A501 JAIPUR KI DHANI, ASHOK NAGAR, DHANSAR, , DIST-DHANBAD , JHARKHAND, 826001 **Roll No -** 0585

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHEO KISHORE SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANOJ SISOUDIA H.NO. 275 MANGAL BAZAR WALI GALI BURAR VILLAGE , DIST-DELHI , DELHI, 110084 **Roll No -** 0586

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** LEELU

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. VARTIKA DAVE 119/74 1-B NASIMABAD DARSHAN PURVA, DIST-KANPUR - 12 , UTTAR PRADESH, 208012 **Roll No -** 0587

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** LT. ARVIND KUMAR DAVE

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ATUL KUMAR V.P.O. MACHHRAULI TEH. BILASPUR, , DIST-YAMUNA NAGAR , HARYANA, 135102 **Roll No -** 0588

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** HARI CHAND BANSAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. CHARANJIT CHAMBER NO. 101, DISTRICT COURTS,, DIST-FARIDKOT , PUNJAB, 151203 Roll No - 0589

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SH KHARITI LAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. TUSHANT QU - 305: B , DIST-PITAMPURA , DELHI, 110034 **Roll No -** 0590

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** D.V. SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAMESH KUMAR KAHAR VILL KEERO KA JHOPDA POST KHANPURA TEH.-NAINWAN, DIST-BUNDI , RAJASTHAN, 323801 **Roll No -** 0591

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** LALA RAM KAHAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANDEEP PRAKASH SANDEEP PRAKASH S/O N.K. GUPTA, C-72 SHYAM PARK EXTN. SAHIBABAD, DIST-GHAZIABAD , UTTAR PRADESH, 201005 **Roll No -** 0592

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** NAND KISHOR PRASAD GUPTA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. PRAVEEN TIWARI H. NO. 23 I URMILA SADAN, ST. JOSEPHS SCHOOL GORAKHNATH BRANCH,, DIST-GORAKHPUR , UTTAR PRADESH, 273015 **Roll No -** 0593

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** DEVNATH TIWARI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANIL PRAKASH YADAV VILL.- BIKAPUR, POST- HANUMANGANJ, , DIST-PRAYAGRAJ , UTTAR PRADESH, 221505 **Roll No -** 0594

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** LAL BAHADUR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. HARI MOHAN SHARMA HOUSE NO 95, JK STREET, CIVIL LINE-2, , DIST-BIJNOR , UTTAR PRADESH, 246701 **Roll No -** 0595

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** NATHU RAM SHARMA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUNIL CHOUDHARY H-39, BASEMENT, KAILASH COLONY, NEAR SUMMER FIELDS SCHOOL,, DIST-DELHI , DELHI, 110048 **Roll No -** 0596

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** LADU SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUSHIL KUMAR PANDEY Q. NO. 04, TYPE- IV, CBI COLONY, CHARIMLI,, DIST-BHOPAL , MADHYA PRADESH, 462016 **Roll No -** 0597

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SRIPRAKASH PANDEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PAWAN KUMAR AMARVANSHI WARD NO 08, JUNNARDEO, TEH.- JUNNARDEO,, DIST-CHHINDWARA , MADHYA PRADESH, 480551 **Roll No -** 0598

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** JAMNA AMARVANSHI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT SINGH CM-3/1505, SUPER TECH CAPE TOWN, SECTOR-74, NOIDA,, DIST-G.B. NAGAR , UTTAR PRADESH, 201301 **Roll No -** 0599

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SH. OM PRAKASH SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. GYAN CHANDRA YADAV VILL.- PUREGOSAI, POST- SUWANSA, , DIST-PRATAPGARH, UTTAR PRADESH, 230306

Roll No - 0600

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

Father's / Husband's Name : TIRATH RAJ YADAV

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

**PAPER** 

8.00 A.M. to 11.00 A.M. **Paper I LAW** 

2.00 P.M. to 5.00 P.M. **Paper II LAW** 

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KRISHNANAND TIWARI KRISHNA NAND TIWARI, ADV ANDHRA BANK KE PURAB, CIVIL COURT GORAKHPUR,, DIST-GORAKHPUR , UTTAR PRADESH, 273001 **Roll No -** 0601

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAM CHANDRA TIWARI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SHIV KUMAR C/O TRILOK CHAND PRASHAR, H. NO. 579, GALI NO 01, NEAR MATA KA MANDIR TILPAT,, DIST-FARIDABAD , HARYANA, 121003 **Roll No -** 0602

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

Father's / Husband's Name : SUNIL KUMAR SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIRENDER KUMAR VILL.- MASANA, JATTAN, P.O.- RADAUR, TEH-RADAUR,, DIST-YAMUNA NAGAR , HARYANA, 133135 **Roll No -** 0603

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAMESH CHAND

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANIL NARWAL C-2206, ANSAL SHUSHANT CITY, SECTOR-32,, DIST-KURUKSHETRA , HARYANA, 136118 **Roll No -** 0604

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** LAHNA NARWAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KRISHNA KISHOR MEHTA KRISHNA KISHOR MEHTA, V & P.O.- GARI KHAS, P.S.-PANDWA,, DIST-PALAMU , JHARKHAND, 822124 **Roll No -** 0605

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** BIKRAM MEHTA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRAYAG DUTT PANDEY FLAT NO 3, SECOND FLOOR, KHASRA NO 289, VIDHI APARTMENT CHATTARPUR,, DIST-NEW DELHI , DELHI, 110074 **Roll No -** 0606

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** BHAGWAN DAS PANDEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AFTAB ALAM ANSARI MUNNA GALI, NALA ROAD, HINDPIRI, P.O. & P.S. HINDPIRI, , DIST-RANCHI , JHARKHAND, 834001 **Roll No -** 0607

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** ZAHIR ALAM

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. APARNA KUMARI FLAT NO 1C, VAMTARA APARTMENT ROAD NO 4B, KUSUM VIHAR, MORABADI,, DIST-RANCHI , JHARKHAND, 834008 **Roll No -** 0608

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHIV PUJAN TIWARI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. MANEESHA SHARMA 476/1 JAI DEVI NAGAR, GARH ROAD, , DIST-MEERUT , UTTAR PRADESH, **Roll No -** 0609

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** LATE SHRI DEVDUTT SHARMA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AFTAB AHMAD VILL. NARAHRA, P.O.- JAHIDPUR,, DIST-MEERUT , UTTAR PRADESH, 250002 **Roll No -** 0610

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** NASRUDDIN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT KUMAR ASTHANA 3A, SURYODAYA APARTMENT, WEST END PARK, HEHAL RATU ROAD,, DIST-RANCHI , JHARKHAND, 834005 **Roll No -** 0611

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** C.P. ASTHANA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUDHIR KUMAR TIWARI VILL.- MEROUNI, P.O.- HARIHARPUR, P.S.-BHAWNATHPUR,, DIST-GARHWA , JHARKHAND, 822120 **Roll No -** 0612

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** KAMESHWAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRABHAT KUMAR CHAUBEY PRABHAT KUMAR CHAUBEY, VILL- HOOR, P.O.-HOOR, P.S. GARHWA,, DIST-GARHWA , JHARKHAND, 822114 **Roll No -** 0613

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** ALAKH NARAYAN CHAUBEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. VIKASH CHANDER SHARMA H NO. 88C, GURU AMARDASS AVENUE, LANE NO 11, AIR PORT ROAD,, DIST-AMRITSAR, PUNJAB, 143001

Roll No - 0614

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

Father's / Husband's Name : SH. KULDEEP KUMAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

**PAPER** 

8.00 A.M. to 11.00 A.M. **Paper I LAW** 

2.00 P.M. to 5.00 P.M. **Paper II LAW** 

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANKATA PANDEY VILL.- PIPRA, P.O.- CHARTHARI (DALDALA),, DIST-SIDDHARTH NAGAR , UTTAR PRADESH, 272152 **Roll No -** 0615

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHATRUGHAN PANDEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DHEERAJ KUMAR JAISWAL INFRONT OF KEWDA BADI SCHOOL, NEAR BUS STAND, , DIST-RAIGARH , CHHATTISGARH, 496001 **Roll No -** 0616

Category - OBC

**Domicile of C.G. -** YES

Gender - MALE

**Father's / Husband's Name :** SHRI JAGDISH PRASAD JAISWAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GOURI SHANKAR PATEL S/O SHRI JUGAL KISHORE PATEL, PAIT RAM PATEL PARA, DAROGA PARA,, DIST-RAIGARH , CHHATTISGARH, 496001 **Roll No -** 0617

Category - OBC

Domicile of C.G. - YES

**Gender - MALE** 

**Father's / Husband's Name :** SHRI JUGAL KISHORE PATEL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. POOJA SHRIVASTAVA POOJA SHRIVASTAVA, H. NO.- MDS 149, BEHIND BHAGWAN NARAYAN HOSPITAL, KABIR NAGAR, GATE NO 01, , DIST-RAIPUR , CHHATTISGARH, 492001 **Roll No -** 0618

Category - UR

Domicile of C.G. - YES

**Gender -** FEMALE

**Father's / Husband's Name :** NITIN SHRIVASTAVA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHAY KUMAR SINGH ABHAY KUMAR SINGH, ADVOCATE, S/O SRI AWADHESH SINGH MOHALLA- WARD NO. 8, TAJOPUR, P.O.- TAJOPUR,, DIST-MAU, UTTAR PRADESH, 275101 **Roll No -** 0619

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SRI AWADHESH SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SWARNIM KUMAR TIWARI VILL.- DEOLI, P.O.- SALAMATPUR,, DIST-GHAZIABAD , UTTAR PRADESH, 275201 **Roll No -** 0620

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** JAI PRAKASH TIWARI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUNIL KUMAR SHUKLA SUNIL KUMAR SHUKLA, VILL.- BAGBAHARA KALA, P.O.- BAGBAHARA,, DIST-MAHASAMUND , CHHATTISGARH, 493449 **Roll No -** 0621

Category - UR

Domicile of C.G. - YES

**Gender - MALE** 

**Father's / Husband's Name :** KAMTA NATH SHUKLA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. PAWAN KUMAR SINGH 744-A, GANESHPURAM, RAPTI NAGAR-1, P.O.-AROGAYA MANDIR, , DIST-GORAKHPUR , UTTAR PRADESH, 273003 **Roll No -** 0622

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** KAPIL DEO SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JAWALA PRASAD PRAJAPATI B 19/27-A, DEORIYABEER, P.O.- BHELUPURA,, DIST-VARANASI , UTTAR PRADESH, 221010 **Roll No -** 0623

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SURESH PRASAD PRAJAPATI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SHALINI SAXENA OFFICE OF JOINT DIRECTOR PROSECUTION, COLLECTORATE COMPOUND,, DIST-GHAZIPUR , UTTAR PRADESH, 233001 **Roll No -** 0624

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** TRILOKI NATH SAXENA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. MAMTA KUMARI KHEDA, NAWADA, NEAR SAI MANDIR, , DIST-BUDAUN , UTTAR PRADESH, 243601 **Roll No -** 0625

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** PRADEEP KUMAR SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARVIND KUMAR YADAV VILL.- ADARI, POST- BARAWAN, , DIST-JAUNPUR , UTTAR PRADESH, 222143 **Roll No -** 0626

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** RAMYASH YADAV

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. LAVI KUMAR SINGH LAVI KUMAR SINGH, C/O VISHEESH MATHUR, GOVIND BHAWAN, CIVIL LINES, OPPOSIT ST. PAUL COLLEGE, DIST-MORADABAD, UTTAR PRADESH, 244001 **Roll No -** 0627

**Category -** UR

Domicile of C.G. - NO

**Gender - MALE** 

#### **Father's / Husband's Name :** THAMMAN SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

**TIME** 

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. SUMAN MAURYA 139/255 TULA RAM BAGH, , DIST-PRAYAGRAJ , UTTAR PRADESH, 211006 **Roll No -** 0628

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHASHI KANT MAURYA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. DEEBA SALAM 681/527, BAHADURGANJ, , DIST-ALLAHABAD , UTTAR PRADESH, 211003 **Roll No -** 0629

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** ABDUL SALAM

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUNIL KUMAR MISHRA VILL.- PEERA NAGAR, P.O.- MANGHAR (KUNDA), , DIST-PRATAPGARH , UTTAR PRADESH, 230204 **Roll No -** 0630

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** VISHNU SEVAK MISHRA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHISH PANDEY 346, CHOUDHARY MOHALLA, GULAB NAGAR,, DIST-BAREILLY , UTTAR PRADESH, 243001 **Roll No -** 0631

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** LATE VISHNU MANOHAR PANDEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. RAJNI NEAR HANUMAN GADI, MADINATH,, DIST-BAREILLY, UTTAR PRADESH,

Roll No - 0632

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Father's / Husband's Name :

**Examination Centre :** 

Date of Examination : 10<sup>th</sup> November, 2024

TIME

**PAPER** 

8.00 A.M. to 11.00 A.M. **Paper I LAW** 

2.00 P.M. to 5.00 P.M. **Paper II LAW** 

**Issuing Authority** 

Registrar General

( See reverse for instructions )

LATE BABU RAM

GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SWATI ASTHANA SWATI ASTHANA, 306/311, ZAKATI STREET, , DIST-BAREILLY , UTTAR PRADESH, 243003 **Roll No -** 0633

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI SURESH ASTHANA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIPIN KUMAR SINGH CHAUHAN VIPIN KUMAR SINGH CHAUHAN (ADVOCATE), NEAR TEDA SWAR MANDIR BAZAR GANJ, AONLA, DIST-BAREILLY , UTTAR PRADESH, 243301 **Roll No -** 0634

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** JAGAT PAL SINGH CHAUHAN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. DAULI 22/38, NEEM DARWAJA, DHULIA GANJ,, DIST-AGRA , UTTAR PRADESH, 282003 **Roll No -** 0635

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** KOKAMAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. MALTI KUMARI MALTI KUMARI, A-1/101, PHASE-V, AYANAGAR,, DIST-NEW DELHI , DELHI, 110047 **Roll No -** 0636

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** DHARMENDRA KUMAR SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. VINEETA SINGH VILL. & P.O.- BANSGAON (WARD NO 03), MARWATIA,, DIST-GORAKHPUR , UTTAR PRADESH, 273403 **Roll No -** 0637

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** CHANDRA DEV SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHRAVAN KUMAR NAWADIYA (BEHIND R.C. SAMADHI), POST-FATEHGARH,, DIST-FARRUKHABAD , UTTAR PRADESH, 209601 **Roll No -** 0638

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** LATE SHRI CHHEDA LAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NIHAL AHMAD VILL.- JEERAGOUR, P.S. & P.O.- KAMALGANJ,, DIST-FARRUKHABAD , UTTAR PRADESH, 209724 **Roll No -** 0639

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : MAHFOOZ HUSAIN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARPIT MITTAL 396, KAMBAL WALA BAGH, NEW MANDI,, DIST-MUZAFFARNAGAR , UTTAR PRADESH, 251001 **Roll No -** 0640

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** AMRISH MITTAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANDEEP KUMAR UPADHYAY VILL. BADGAON, P.O.- TIWARIPUR, TEH- KUNDA,, DIST-PRATAPGARH , UTTAR PRADESH, 230202 **Roll No -** 0641

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** LATE SATYA NARAYAN UPADHYAY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAVINDRA KUMAR SONI HOUSE NO 537, BANK COLONY, VIJAY NAGAR,, DIST-DURG , CHHATTISGARH, 491001 **Roll No -** 0642

Category - OBC

**Domicile of C.G. -** YES

Gender - MALE

**Father's / Husband's Name :** JAGDISH PRASAD SONI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
- 2. Permission to appear in the examination is provisional subject to produce / submit the required documents / testimonials / original copy of challan as and when called for, as per norms / guidelines of the concerned advertisement and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHARAD PRATAP SINGH CENTRAL BUREAU OF INVESTIGATION ANTI CORRUPTION BRANCH OPPOSITE BALAJI TEMPLE, NH-37 BETKUCHI, DIST-GUWAHATI , ASSAM, 781035 **Roll No -** 0643

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** MAHENDRA PRATAP SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIVEKANAND MISHRA BHATWALIYA EAST NATH NAGAR, DIST-DEORIA , UTTAR PRADESH, 274001 **Roll No -** 0644

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SUBHASH CHANDRA MISHRA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANUP KUMAR SINGH H NO.- 693/E SWAMI DAYANAND NAGAR GORAKHNATH, DIST-GORAKHPUR , UTTAR PRADESH, 273015 **Roll No -** 0645

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAM JANAK SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JAYANT MAHALA C/O SHARDA BAL NIKETAN SCHOOL NEAR PURANA BHARTI DAFTAR, KISAN COLONY, DIST-JHUNJHUNU , RAJASTHAN, 333001 **Roll No -** 0646

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RANDHEER SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. UDAY KUMAR SHANDILYA A-4, M-11C, SHALIMAR GARDEN EXT. II, SHAHIBABAD, DIST-GHAZIABAD , UTTAR PRADESH, 201005 **Roll No -** 0647

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** TARKESHWAR NATH TIWARY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AVDESH KUMAR 320, NANDA COLONY FARAKPUR, YAMUNA NAGAR, DIST-YAMUNA NAGAR , HARYANA, 135002 **Roll No -** 0648

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** YAGAY BAHADUR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PUSHPENDRA KUMAR DIXIT H NO 138, MAHARANA PRATAP WARD NO. 13 LAVKUSH NAGAR, DIST-CHHATARPUR , MADHYA PRADESH, 471515 **Roll No -** 0649

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** NAVAL KISHOR DIXIT

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VED PRAKASH BHITI GOLA, DIST-GORAKHPUR , UTTAR PRADESH, 273408 **Roll No -** 0650

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SIWDHAN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SATYRAJ SINGH KUSHWAH C/O DHARMENDRA SINGH KUSHWAH, WARD NO. 33, KUMHAR GALI GANESH PURA, DIST-MORENA , MADHYA PRADESH, 476001 **Roll No -** 0651

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** LATE SATENDRA SINGH KUSHWAH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. AMRITA SINGH 2/114 SHRADHAPURI I KANKER KHERA, DIST-MEERUT , UTTAR PRADESH, 250001 **Roll No -** 0652

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SURENDRA PAL SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KIRTI KUMAR PANDEY 71-G, SRI RAM NAGAR COLONY, JUNGAL MATA DEEN, PADRI BAZAR, DIST-GORAKHPUR , UTTAR PRADESH, 273014 **Roll No -** 0653

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** MADAN KUMAR PANDEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANDEEP JAKHAR TOWER-76/501, EMAAR PALM HILLS, SECTOR-77, DIST-GURUGRAM , HARYANA, 122004 **Roll No -** 0654

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAJENDER SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PIYUSH SINGHAL H NO. 5, KALYAN VIHAR POLO ROAD , DIST-DELHI , DELHI, 110009 **Roll No -** 0655

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAKESH KUMAR GUPTA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SUJEET KUMAR SINGH VILLAGE- MADHURA, NEAR BY POST OFFICE, POLICE STATION- BALBADDA, DIST-GODDA , JHARKHAND, 814165 **Roll No -** 0656

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

#### **Father's / Husband's Name :** RAMANAND SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RATNAKAR DUBEY GAUTAM VIHAR VISTAR HIGH III RD PLOT NO. 71, POST- SIDDHARTH ENCLAVE, TARAMANDAL, DIST-GORAKHPUR, UTTAR PRADESH, 273017 **Roll No -** 0657

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAVI PRAKASH DHAR DUBEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. NADEEM 853, PURA KA CHOCK TOWN SIYANA, DIST-BULANDSHAHR, UTTAR PRADESH, 203412

Roll No - 0658

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

Father's / Husband's Name : NANHEY KHAN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

**PAPER** 

8.00 A.M. to 11.00 A.M. **Paper I LAW** 

2.00 P.M. to 5.00 P.M. **Paper II LAW** 

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUNIL KUMAR SINGH D-58, MANOJ VIHAR INDIRAPURAM, DIST-GHAZIABAD , UTTAR PRADESH, 201014 Roll No - 0659

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** YOGENDRA PAL SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PRATIMA NAG R/O H NO. -61/B, RUABANDHA SECTOR, BHILAI, POST-CIVIC CENTRE, DIST-DURG , CHHATTISGARH, 490006 Roll No - 0660

Category - UR

**Domicile of C.G. -** YES

**Gender -** FEMALE

**Father's / Husband's Name :** LEVIN NAG

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

ander EEMA

Affix Passport Size

Photograph

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANDEEP GOKHALE MIG-II/161, SECTOR-01, NEAR SHANI TEMPLE, PT. DINDAYAL UPADHYAY NAGAR, DIST-RAIPUR , CHHATTISGARH, 492010 **Roll No -** 0661

Category - UR

Domicile of C.G. - YES

**Gender - MALE** 

**Father's / Husband's Name :** ANAND RAO GOKHALE

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KSHITIJ CHAUHAN 10A/3 BUND ROAD ALLENGUNJ, DIST-PRAYAGRAJ , UTTAR PRADESH, 211002 **Roll No -** 0662

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** NARENDRA SINGH CHAUHAN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUNEEL KUMAR VILLAGE-POST- NAHARPUR, DIST-AZAMGARH , UTTAR PRADESH, 223225 **Roll No -** 0663

Category - UR

**Domicile of C.G. -** YES

**Gender - MALE** 

**Father's / Husband's Name :** RAM SINGAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT BARWAD AMIT BARWAD COLLEGE ROAD, WARD NO. 26 MAHAVIR COLONY, DIST-MAHASAMUND , CHHATTISGARH, 493445 **Roll No -** 0664

Category - OBC

Domicile of C.G. - YES

**Gender - MALE** 

**Father's / Husband's Name :** LATE SHRI SHARAD CHANDRA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHIVRANJAN GARG H NO. 5/162, HAVELI JUDGE, SAHIB BEHIND GANESH MANDIR, VPO AND TEHSIL- CHHARCHHRAULI, DIST-YAMUNA NAGAR , HARYANA, 135103 Roll No - 0665

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** R N P GARG

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. JYOTI SHEEL B-606, GATEWAY APARTMENTS, SECTOR-51A, NOIDA, DIST-GAUTAM BUDDH NAGAR , UTTAR PRADESH, 201301 **Roll No -** 0666

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SH PREM LAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJEEV KUMAR PANDA SAI WATIKA MACHEWA NEAR MAHARISHI VIDYA MANDIR MACHEWA, DIST-MAHASAMUND , CHHATTISGARH, 493445 Roll No - 0667

Category - UR

Domicile of C.G. - YES

**Gender - MALE** 

**Father's / Husband's Name :** SHRI SHANKER LAL PANDA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAJNESH KUMAR FLAT NO. S-12, PLOT NO. 1/32 SECTOR-2, RAJENDER NAGAR SAHIBABAD, DIST-GHAZIABAD , UTTAR PRADESH, 201005 **Roll No -** 0668

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHRI RAJENDRA UPADHYAY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANIL DABAS E-203, WHITE LILY PARKAR, SECTOR-8, SONIPAT, DIST-SONIPAT , HARYANA, 131001 **Roll No -** 0669

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAJROOP DABAS

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MAYUR KAUSHIK F-3/84, SECTOR-16, DIST-ROHINI , DELHI, 110089 **Roll No -** 0670

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** KISHAN CHAND

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

**Paper I LAW** 

8.00 A.M. to 11.00 A.M.

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRASHANT CHAUDHARY Y-38, CIVIL WING TIS HAZARI COURTS, DIST-DELHI , DELHI, 110054 **Roll No -** 0671

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** GAJENDRA SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMAR GUPTA 77A, CANAL ROAD, DIST-KANPUR , UTTAR PRADESH, 208004 **Roll No -** 0672

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRIKANT GUPTA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DILIP KUMAR SINGH VILLAGE-POST- KARAUTA URF NEBUIYAN, DIST-MAHARAJGANJ , UTTAR PRADESH, 273301 **Roll No -** 0673

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** NAGEENA SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANIL KUMAR UPADHYAY VILLAGE-POST- KARAHIA TEHSIL- SEWRAI, DIST-GHAZIPUR , UTTAR PRADESH, 232339 **Roll No -** 0674

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** CHANDRADHAR UPADHYAY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VAIBHAV SINGH 1795/A, SECTOR-6 , DIST-KARNAL , HARYANA, 132001 **Roll No -** 0675

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** S K CHAUHAN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SANA KHAN 1157, PACHPEDI, SOUTH CIVIL LINES, DIST-JABALPUR , MADHYA PRADESH, 482001 **Roll No -** 0676

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** LATE MR MUJAHID ALI KHAN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHWINI KUMAR HOUSE NO. 355A/274A, DHOBI GALI, NEAR AABKARI TIRAHA, , DIST-PRAYAGRAJ , UTTAR PRADESH, 211002 **Roll No -** 0677

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHIVA KUMAR LAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SATYANARAYAN MAJHI NOAPARA CHITTER KHAL BYE LANE, POST-PS-MAHESHTALA SOUTH 24 PGS, DIST-KOLKATA , WEST BENGAL, 700141 **Roll No -** 0678

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** LATE DHARAMPAL MAJHI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. SUNITA RAKESH THAKUR C/O GOPAL RAMESH GOPWANI, ST. NO. 8, SEC NO. 2 Q NO. 6/D BHILAI, DIST-DURG , CHHATTISGARH, 490001 **Roll No -** 0679

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** RAKESH JAWAHARLAL THAKUR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MONIMOY MANDAL RAGHUNATHGANJ, PAKURTALA NEAR JANGIPUR MUNICIPALITY, POST-PS- RAGHUNATHGANJ, DIST-MURSHIDABAD , WEST BENGAL, 742225 **Roll No -** 0680

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** MUKTIPADA MANDAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JAIPAL H NO. 421, VILLAGE-POST- BHARTHAL, NEAR CANRA BANK, SEC-26, DIST-DWARKA , DELHI, 110077 **Roll No -** 0681

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** VED PRAKASH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

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Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. AKSHAY GUPTA FLAT NO.-305, BLOCK-E, EDEN GARDEN SOCIETY GARHI BOLNI ROAD, REWARI, DIST-REWARI , HARYANA, 123401 **Roll No -** 0682

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** JAG BHUSHAN GUPTA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAJESH KUMAR RAJESH KUMAR S/O SHIVNATH YADAV, NEW KHUNJA WARD NO.-5 , DIST-HANUMANGARHJN , RAJASTHAN, 335512 **Roll No -** 0683

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHIVNATH YADAV

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. INDU GAUTAM BEHIND OF CMO BANGLOW MOHLL-HARBANSPUR, POST- SADAR, THANA- SIDHARI, DIST-AZAMGARH, UTTAR PRADESH, 276001 **Roll No -** 0684

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI VIJENDRA PRASAD

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SATYAJITVISH WANATH KUMBHAR KEVIZ PARK, K-3, NAGALA PARK, NEAR COLLECTOR OFFICE, DIST-KOLHAPUR , MAHARASHTRA, 416003 **Roll No -** 0685

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** VISHWANATH PANDURANG KUMBHAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. YADAV AJAY KUMAR SINGH CHAK AJIJ URF BIRAPUR HANDIA, DIST-PRAYAGRAJ , UTTAR PRADESH, 221503 **Roll No -** 0686

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** VIJAY RAJ SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SUDHINDRA KUMAR MISHRA 94A/12 RAJEEV NAGAR, DIST-PRAYAGRAJ, UTTAR **PRADESH**, 211004

Roll No - 0687

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

Father's / Husband's Name : **K N MISHRA** 

GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

**PAPER** 

8.00 A.M. to 11.00 A.M. **Paper I LAW** 

2.00 P.M. to 5.00 P.M. **Paper II LAW** 

**Issuing Authority** 

Registrar General

( See reverse for instructions )

**Examination Centre :** 

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIJAYDHWAJ JAGDALLA INDIRA COLONY WARD NO. 1, POST- BASNA, DIST-MAHASAMUND , CHHATTISGARH, 493554 Roll No - 0688

Category - SC

**Domicile of C.G. - YES** 

Gender - MALE

**Father's / Husband's Name :** LATE ARJUN JAGDALLA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. JITENDER H NO. 221, WARD NO. 1 VIKAS NAGAR LINE PAR PHACE IST BAHADURGARH, DIST-JHAJJAR , HARYANA, 124507 **Roll No -** 0689

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SH RAJMAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARUN TYAGI 1/2350 RAM NAGAR, GALI NO. 4, MANDOLI ROAD SHAHDARA, DIST-DELHI , DELHI, 110032 **Roll No -** 0690

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** LATE ASHA RAM TYAGI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. CHETAN SHARMA VILLAGE- SUPLAID, POST- GOHAR, TEHSIL-CHACHVOT, DIST-MANDI , HIMACHAL PRADESH, 175029 **Roll No -** 0691

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** TEKCHAND

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. SHWETA H. NO. 397/G6, ANAND NAGAR, PIPARAHIA ROAD, P.O. SHIVGANJ, P.S. TOWN THANA, ARA, , DIST-BHOJPUR , BIHAR, 802301 **Roll No -** 0692

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** RAM NARESH PRASAD

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHASHI KUMAR KHARE 576 SURESH NAGAR, THATIPUR, DIST-GWALIOR , MADHYA PRADESH, 0000 **Roll No -** 0693

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** BRIJNANDAN KHARE

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GOPAL DUTT DIXIT VILL. BURJ BAZI, POST JARAU, TEH. SADABAD, DIST-HATHRAS , UTTAR PRADESH, 281306 **Roll No -** 0694

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SATISH CHANDRA DIXIT

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MUDH SHAHANAWAZ VILL. HASHIMPUR, POST RAMRAJ, DIST-MUZAFFARNAGAR , UTTAR PRADESH, 251320 **Roll No -** 0695

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** ABDUL GAFFAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

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Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VED PRAKASH QR. NO. B 243 (T) POST DHURWA, HEC COLONY, DIST-RANCHI , JHARKHAND, 834004 **Roll No -** 0696

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** BHRI GUNATH SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIKAS TRIPATHI FLAT NO. 113B, GH2, ANKUR APARTMENT, PASCHIM VIHAR, DIST-NEW DELHI , DELHI, 110063 **Roll No -** 0697

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** HARI SHANKAR TRIPATHI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHIM DUTT BHARTI FLAT NO. 107, PRAMILA, PLAZA, THATIPUR, DIST-GWALIOR , MADHYA PRADESH, 474011 **Roll No -** 0698

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAM PRASAD BHARTI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GAJENDRA SINGH ARYA NEW PAYAGA, JAIN MANDIR KE PASS, GARDAN, WARD 52, GUDI GUDA KA NAKA, KAMPOO, LASHKAR, DIST-GWALIOR , MADHYA PRADESH, 474001 **Roll No -** 0699

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** HER GOVENDRA SINGH ARYA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SHWETA TRIPATHI DR. S. KUMAR, GAYATRI CLINIC, MAHESHWARI MUHAL, LAKHANA, DIST-ETAWAH , UTTAR PRADESH, 206127 **Roll No -** 0700

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHIV KUMAR TRIPATHI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AZHARUDDIN KHOKHAR NIWAS, HARJI, VILL. HARJI, TEH. AHORE, DIST-JALORE , RAJASTHAN, 343001 **Roll No -** 0701

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** UKEY KHAN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHINAV KUMAR DUBEY 108-1(3) MADANGIR, VILLAGE NEAR PUSHPA BAWAN, SOUTH DELHI, DIST-NEW DELHI , DELHI, 110062 **Roll No -** 0702

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** RAM NIWAS DUBEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. RITU BALA MUNJAL C-129 BHAGWATI VIHAR, UTTAM NAGAR, BEHIND MUDGAL PUB. SCHOOL, NEW DELHI-59, DIST-NEW DELHI , DELHI, 110059 **Roll No -** 0703

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** LATE SHRI RAJESH MUNJAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHISHEK SHARMA SATYAM UMMED BAGH MALPURA GATE, PURANI TONK, DIST-TONK , RAJASTHAN, 304001 **Roll No -** 0704

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SH. SATYA PRAKASH SHARMA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. DR. MANISH DNYANESHWAR SIRSAT C/O ARUN BASANTRAO WARGHAT, VISHWAPRABHA COLOWY, SHEGAONTO RAHATGON ROAD VMV POST OFFICE AMRAVATI, DIST-AMRAWATI, MAHARASHTRA, 444604 **Roll No -** 0705

Category - UR

Domicile of C.G. - NO

**Gender -** MALE

**Father's / Husband's Name :** DNYANESHWAR BHAVSINGH SIRSAT

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

**TIME** 

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANURAG PANDEY CIVIL COURT BHABUA, PO. PS. BHABUA, DIST-KAIMUR , BIHAR, 821101 **Roll No -** 0706

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** MUKTESHWAR PANDEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. KM. HILI HOUSE NO. 288, HUSAIN PURA, TOWN JANSATH, DIST-MUZAFFARNAGAR, UTTAR PRADESH, 251314

Roll No - 0707

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

Father's / Husband's Name : SHRI DHARMPAL SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

**PAPER** 

8.00 A.M. to 11.00 A.M. **Paper I LAW** 

2.00 P.M. to 5.00 P.M. **Paper II LAW** 

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. ASMA MANSOOR NADAF 7 GAJRAJ COLONY, GODOLI SATARA, DIST-SATARA , MAHARASHTRA, 415002 **Roll No -** 0708

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** MANSOOR MAQBOOL NADAF

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DIVATE SHRIKANT EKNATH AGASHIVNAGAR, NEAR DATTA TEMPLE, MALKAPUR, TAL. KARAD, DIST-SATARA , MAHARASHTRA, 410539 **Roll No -** 0709

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** DIVATE EKNATH KISAN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DIWAKAR KUMAR VILLAGE SHIVPUR, P.O. MOHANIA, P.S. BHABUA, DIST-KAIMUR , BIHAR, 821109 **Roll No -** 0710

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** LATE RAJENDRA PRASAD SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SANGITA GHAI OLD NARSINGHPUR NAKA NEAR KALI MANDIR,, DIST-CHHINDWADA , MADHYA PRADESH, 480001 **Roll No -** 0711

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** HARBHAGWAN GHAI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ARUNODAY SINGH 40, VILLAGE AND POST OFFICE ITMA KOTHAR, TAHSIL AMARPATAN, DIST-MAIHAR , MADHYA PRADESH, 485775 **Roll No -** 0712

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** BALRAM SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JITENDRA RANA VILLAGE PATADI, POST N.T.P.C. VIDYUT NAGE, DIST-GOUTAM BUDH NAGAR , UTTAR PRADESH, 201008 **Roll No -** 0713

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** OM PAL SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JAMSHED KAZI VILLAGE BADALPUR, P.O. MAHARAJGANJ,P.S. TUNDI, DIST-DHANBAD , JHARKHAND, 828109 **Roll No -** 0714

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SULEMAN KAZI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHARDESHWAR MISHRA VILL.- & P.O.- PARSIA MISHRA,, DIST-DEORIA , UTTAR PRADESH, 274501 **Roll No -** 0715

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** JAGDAMBA PRASAD

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. VINOD KUMAR BHATI D/1301, ACE PLATINUM ZETA-I, GREATER NOIDA, DIST-GOUTAM BUDH NAGAR , UTTAR PRADESH, 201310 **Roll No -** 0716

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SUKHUIR SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SARVAGYA SHREE FLAT NO. B-402, GOLDEN TOWERS, NEAR KUTTI, CHOWK, SHASTRI NAGAR, DIST-MEERUT , UTTAR PRADESH, 250004 **Roll No -** 0717

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SUNIL KUMAR GUPTA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHIV KUMAR VILLAGE GANWRI, POST KINA NAGAR, DIST-MEERUT , UTTAR PRADESH, 250004 **Roll No -** 0718

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

**Gender - MALE** 

**Father's / Husband's Name :** RAM SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
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- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. GUNJAN GOEL C-42, SECTOR 47 NOIDA, DIST-GOUTAM BUDH NAGAR , UTTAR PRADESH, 201301 **Roll No -** 0719

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** RAMESH CHANDRA GOEL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. NUSHRAT TAHSIN QUADRI PUNCHWATI GALI, JARHAGARH, MAHAMAYA ROAD, AMBIKAPUR, DIST-SURGUJA , CHHATTISGARH, 497001 Roll No - 0720

Category - UR

**Domicile of C.G. -** YES

**Gender -** FEMALE

**Father's / Husband's Name :** MUKHTAR AHMAD QAUDRI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUSHANT KUMAR D-19026, GAUR CITY-2, 16THE AVENUE, GC-16, GREATER NOIDA WEST EXTENSIONS, DIST-GREATER NOIDA , UTTAR PRADESH, 201301 **Roll No -** 0721

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHRI TAPAS HALDAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ANIL PRAKASH FLAT NO. 210 A.V. RESIDENCY ROHIT ENLLAVE SHAMSHABAD ROAD RAJPUR, DIST-AGRA , UTTAR PRADESH, 282001 **Roll No -** 0722

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SURESH CHANDRA SHARMA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. ARCHANA KUMARI AK. 80, IST FLOOR AK BLOCK, SHALIMAR BAGH, DIST-NEW DELHI , DELHI, 110088 **Roll No -** 0723

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SREENIWAS PRASAD

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. NAMRATA SINGH SHIV DHAM COLONY, ABHAY CHANDRA PATTY, KALICHABAD, DIST-JAUNPUR , UTTAR PRADESH, 222001 **Roll No -** 0724

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** MR. MANI RAM SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. VIVEK KUMAR SONVARSHA, DURGA, DEVI MIRZAPUR, DIST-MIRZAPUR, UTTAR PRADESH, 231001

Roll No - 0725

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

Father's / Husband's Name : SURAJ PRASAD

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

**PAPER** 

8.00 A.M. to 11.00 A.M. **Paper I LAW** 

2.00 P.M. to 5.00 P.M. **Paper II LAW** 

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. RAJNI H.NO. 4180, GALI NO. 109, SANT NAGAR BURARI , DIST-BURARI , DELHI, 110084 **Roll No -** 0726

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

**Father's / Husband's Name :** PREM SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. ROLI SHROTRIYA 9/96 ARJAN VIHAR, DELHI CANTI, DIST-NEW DELHI , DELHI, 110010 **Roll No -** 0727

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SH. DINESH CHANDRA SOTI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHARAT KUMAR H.NO. 24, DEVI MANDIR GALI, NEAR RAILWAY STATION, DIST-YAMUNA NAGAR , HARYANA, 135001 **Roll No -** 0728

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** KEWAL KUMAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. AMIT GOPINATHAN LIG.354 DARPAN COLONY, THATIPUR MORAR, DIST-GWALIOR, MADHYA PRADESH, 474011

Roll No - 0729

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

K.G.PILLAI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

**PAPER** 

8.00 A.M. to 11.00 A.M. **Paper I LAW** 

2.00 P.M. to 5.00 P.M. **Paper II LAW** 

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Father's / Husband's Name :

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRAVEEN KUMAR BITHALE C/O AMIT KUMAR MISHRA, HOUSE NO. 64, IN FRONT OF NCC OFFICE, SUNDAR NAGAR, DIST-RAIPUR , CHHATTISGARH, 492013 **Roll No -** 0730

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHOBHARAM BITHALE

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. BALJEET KAUR VILL. DEEN NAGAR, P.O. NANAKMATTA, AREA-SITARGANJ, DIST-UDHAM SINGH NAGAR , UTTARAKHAND, 262311 **Roll No -** 0731

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** DALBEER SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. VARSHA BHARTI 102, POCKET-4, SECTOR-2, DIST-ROHINI , DELHI, 110085 **Roll No -** 0732

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SH. RAM KISHAN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

11.00 A.M. Paper I LAW

**PAPER** 

8.00 A.M. to 11.00 A.M.

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RUPENDRA KUMAR DAHERIYA RK DAHERIYA EX DJ, H.NO. 114 SUBHASH WARD NO 3 BEHIND SUB JAIL, LAKHNADON, DIST-SEONI , MADHYA PRADESH, 480886 **Roll No -** 0733

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAMKUMAR DAHERIYA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GABHANE BHARAT BHIMARAJ WARD NO. 06, NEAR POST OFFICE, LAKHANI, TAH. LAKHANI, DIST-BHANDARA , MAHARASHTRA, 441804 **Roll No -** 0734

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** BHIMARAJ DAMODHAR GABHANE

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRAVEEN KUMAR VILL. & PO. FARIDA, P.S. EKA, DIST-FIROZABAD , UTTAR PRADESH, 283152 **Roll No -** 0735

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SUDHIR KUMAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MUKESH KUMAR VILL. SIKANDERPUR, P.O. UKHALCHANA (KOT) TAH. JHAJJAR, DIST-JHAJJAR , HARYANA, 124104 **Roll No -** 0736

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SUNDER LAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIKASH KUMAR VILL. POST MEETLI, DIST-BAGHPAT , UTTAR PRADESH, 250601 **Roll No -** 0737

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHRI NARENDRA SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. HEENA VERMA 429, 1ST FLOOR, BHAI PARMANAND COLONY, NEAR MCD PRIMARY SCHOOL, DIST-NEW DELHI , DELHI, 110009 **Roll No -** 0738

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SATISH KUMAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JAHAR SINGH AHIRWAR E-107/F, STREET NO.9, BEGUMPUR EXTENSION, DIST-DELHI , DELHI, 110086 **Roll No -** 0739

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** LATE SHRI NATHURAM AHIRWAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JAGDAMBA PANDEY G-10/4, GROUND FLOOR, MALVIYA NAGAR, SOUTH, DIST-NEW DELHI , DELHI, 110017 **Roll No -** 0740

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SURENDRA PRASAD PANDEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARUNEDRA SINGH FAUJI HOTEL LUXMAN PURI, PURANI BAZAR, KARWI, DIST-CHITRA KOOT , UTTAR PRADESH, 210205 **Roll No -** 0741

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : MOHANLAL PATEL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JAI PRAKASH NARAYAN SINGH VILLAGE JALAL PORMAFI POST JALAL PORMAFI , DIST-MIRZAPUR , UTTAR PRADESH, 231304 **Roll No -** 0742

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAMA SHANKAR SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRASHANT KUMAR UPADHYAY BHARTHASHWAR NAGAR BHARATHARA LOHTA VARANASHI , DIST-VARANASI , UTTAR PRADESH, 221107 **Roll No -** 0743

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAVINDRA KUMAR UPADHYAY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAHUL PRATAP SINGH VILL BHATPAR POST BARPURWA THANA BANSGAON , DIST-GORAKHPUR , UTTAR PRADESH, 273406 **Roll No -** 0744

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** BHAGWAT SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANAJANI KUMAR VILLAGE AND POST BILARIYAGANJ RAHUL NAGAR , DIST-AZAMGARH , UTTAR PRADESH, 276121 **Roll No -** 0745

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHYAM NARAYAN SETH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. ANJANA RANI C 273 SEC 09 NEW VIJAY NAGAR , DIST-GHAZIABAD , UTTAR PRADESH, 201009 **Roll No -** 0746

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** DR JAGDISH PRASAD SHASTRI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DILSHAD VILL PACHPERA POST SIYAL TEHSIL MEERUT , DIST-MEERUT , UTTAR PRADESH, 250406 **Roll No -** 0747

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : NOOR MOHMMAD

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PRATIBHA SHARMA 110/6 JAGRITI VIHAR NEAR LLRM MADICAL COLLEGE, DIST-MEERUT , UTTAR PRADESH, 250004 **Roll No -** 0748

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** GULAB CHAND

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ASHOK KUMAR HNO 239 MOH PURANI MANDI NEAR JAL MAHAL NARNAUL, DIST-MOHINDERGARH, HARYANA, 123001 Roll No - 0749

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

Father's / Husband's Name : **RAM CHANDER** 

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

**PAPER** 

8.00 A.M. to 11.00 A.M. **Paper I LAW** 

2.00 P.M. to 5.00 P.M. **Paper II LAW** 

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. SHEEBA RIZVI 12/14 EWS PREETAM NAGAR DHOOMANGAJ PRAYAG RAJ, DIST-PRAYAG RAJ, UTTAR PRADESH, 211011 Roll No - 0750

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

Father's / Husband's Name : MUDASSIR HUSSAIN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEEPAK YADAV WARD NO 15 SUBHASH NAGAR RANI CHOWK SAIDPUR , DIST-GHAZIPUR , UTTAR PRADESH, 233304 **Roll No -** 0751

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** KALPNATH YADAV

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHASHI KANT SINGH VILL POST BIDAPUR PS KACHHWA, DIST-MIRZAPUR , UTTAR PRADESH, 231501 **Roll No -** 0752

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** DHANANJAY SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. HEMANT BHATT VILL KHATOLA NO 1 PO DINESHPUR , DIST-UDHAM SINGH NAGAR , UTTARAKHAND, 263160 **Roll No -** 0753

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** CHANARA BALLABHA BHATT

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SHREYASE AGRAWAL 138 A-E3 ARERA COLONY NEAR BHOPAL FRACTURE HOSPITAL BHOPAL , DIST-BHOPAL 462016 , MADHYA PRADESH, **Roll No -** 0754

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** MANOHAR LAL AGRAWAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANPHOOL BISHNOI Q 102 BLOCK 1 TYPE III CBI COLONY CHARIMLI , DIST-BHOPAL , MADHYA PRADESH, 462016 **Roll No -** 0755

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** BHARMAL BISHNOI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SABA NAZNEEN H NO 56 NEAR SHAHPURA MASAJID SHAHPURA, DIST-BHOPAL , MADHYA PRADESH, **Roll No -** 0756

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** MASOOD NASIR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NITESH KRISHNAN H NO 170 SANT HIRDARAM CITY COLONY HAMUKHERI DEWAS ROAD, DIST-UJJAIN , MADHYA PRADESH, 456010 **Roll No -** 0757

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** ANIRUDH NARAYAN SINHA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ISHWAR SINGH KELKAR 82 MAHAKAL AVENUE DEWAS ROAD, DIST-UJJAIN , MADHYA PRADESH, 456010 **Roll No -** 0758

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** BABU LAL JI KELKAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. UMESH SINGH TOMAR 139-B SHEETAL NAGAR , DIST-INDORE , MADHYA PRADESH, 452010 **Roll No -** 0759

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** GOVIND SINGH TOMAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHISHEK JAIN Q. NO 15 LIG COLLONY AB ROAD INDORE , DIST-INDORE , MADHYA PRADESH, 452001 **Roll No -** 0760

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RISHABH JAIN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. UDAL SINGH MOURYA DPO OFFICE DISTRICT COURT CAMPUS , DIST-INDORE , MADHYA PRADESH, 452007 **Roll No -** 0761

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** RAM DAYAL JATAV

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHWANI KUMAR SINGH VILL BAKARI POST PALLIA , DIST-MAU , UTTAR PRADESH, 276403 **Roll No -** 0762

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHIV SHANKAR SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PREETI SONI HOUSE NO 09 CHOWDHURY MOHARLAL COLONY MG ROAD, DIST-AMBIKAPUR , CHHATTISGARH, 497001 **Roll No -** 0763

Category - OBC

**Domicile of C.G. -** YES

**Gender -** FEMALE

**Father's / Husband's Name :** BHAGWAN DIN SONI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRADIP KUMAR RAI 514 C-3 MIG COLONY NEAR TRIPATHI CHAURAHA MUMFORDGANJ , DIST-PRAYAGRAJ , UTTAR PRADESH, 211002 **Roll No -** 0764

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SATISH CHANDRA RAI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHISH PANDEY 138B/1D, CHANDPUR SALORI, TELLIYARGANJ, DIST-PRAYAGRAJ, UTTAR PRADESH, 211004 **Roll No -** 0765

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** TEJESHWAR PRASAD PANDEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SARVESH KUMAR PANDEY H NO 125/14C/02A/01 SHANTIPURAM RAJAPUR, DIST-PRAYAGRAJ, UTTAR PRADESH, 211001 **Roll No -** 0766

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SIYA RAM PANDEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHISH SRIVASTAVA 105 A/1B NYAY NAGAR KANDHAIPUR DHOOMANGANJ, DIST-PRAYAGRAJ , UTTAR PRADESH, 211011 **Roll No -** 0767

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RATAN PRAKASH SRIVASTAVA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANOJ KUMAR TRIPATHI HOUSE NO 85 KASTURI HABITAT DEEPNAGAR BDA ROAD AWADHPURI , DIST-BHOPAL , CHHATTISGARH, 462022 **Roll No -** 0768

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** CHANDRAKANT TRIPATHI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHRIGUNATH YADAV 74/1,2ND FLOOR FLAT NO. 2-E SAMRIDHI APARTMENT, GIRISH GHOSH ROAD PO BELURMATH PS BELUR OLD BALLY, DIST-HOWRAH , WEST BENGAL, 711202 Roll No - 0769

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** BHARAT YADAV

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJESH MISHRA H NO 626 SHANTI NAGAR STREET 7 NEAR CHURCH BHILAI , DIST-DURG , CHHATTISGARH, 490023 **Roll No -** 0770

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

**Father's / Husband's Name :** LATE SHYAM JEE MISHRA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. POONAM CHAURASIA RAM LEELA MUHAL MAHARAJPUR, DIST-CHHATARPUR , MADHYA PRADESH, 471501 **Roll No -** 0771

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** DILEEP KUMAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. PRADEEP KUMAR VILL DARIYAPUR BAND POST ASMOLI, DIST-SAMBHAL, UTTAR PRADESH, 244304

Roll No - 0772

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

Father's / Husband's Name : HARI SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

**PAPER** 

8.00 A.M. to 11.00 A.M. **Paper I LAW** 

2.00 P.M. to 5.00 P.M. **Paper II LAW** 

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. LAUKESH KUMAR VILL BASELI POST GAJRAULA , DIST-AMROHA , UTTAR PRADESH, 244235 **Roll No -** 0773

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** RAGHUVEER SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. MEENU SAXENA KATGHAR MAQBARA SABJI MANDI, DIST-MORADABAD , UTTAR PRADESH, 244001 **Roll No -** 0774

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** BABU LAL SAXENA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AFTAB ALAM MOHALLA CHHAPEGRAN TOWN AND POST NEHTAUR , DIST-BIJNOR , UTTAR PRADESH, 246733 **Roll No -** 0775

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** LIYAQAT ALI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHARAT BHUSHAN SHARMA BEHIND KAILA DEVI TEMPLE VILL AND POST AURANGABAD, DIST-MATHURA , UTTAR PRADESH, 281006 **Roll No -** 0776

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** VISHAMBER DAYAL SHARMA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANDEEP KUMAR VILLAGE POST LUHARI KHURD PS CHARTHAWAL, DIST-MUZAFFARNAGAR , UTTAR PRADESH, 251311 **Roll No -** 0777

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** BRIJPAL SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

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Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJENDRA KUMAR YADAV VILL POST SUSUWAHI NEAR UNION BANK OF INDIA, DIST-VARANASI , UTTAR PRADESH, 221011 **Roll No -** 0778

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** RAM LAKHAN YADAV

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANDEEP NAGORA MS NAVA RAIPUR FILLING STATION SEC 13 KAYA BANDHA ATAL NAGAR NAVA RAIPUR, DIST-RAIPUR , CHHATTISGARH, 492100 **Roll No -** 0779

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** R.N. NAGORA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. PRAVEEN ALOK SD-A-11 SECTOR 45 NOIDA, DIST-NOIDA , DELHI, 201303 **Roll No -** 0780

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** LATE JP ALOK

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. RITU CHANDRA 1/5046-D STREET NO 2 BALBIR NAGAR SHAHDARA, DIST-DELHI , DELHI, 110032 **Roll No -** 0781

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** GULAB CHANDRA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEV PAL SINGH RANA VILL POST NIRPURA NEAR CANARA BANK , DIST-BAGHAPAT , UTTAR PRADESH, 250625 **Roll No -** 0782

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** VED PAL SINGH RANA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. CHANDRABALI VERMA 115A/4H SHILAKHANA TELIYARGAJ , DIST-PRAYAGRAJ , UTTAR PRADESH, 211004 **Roll No -** 0783

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** RAM SURAT VERMA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANAND PRAKASH C/O MRS RENU VERMA H.N. 9 SBI OFFICERS COLONY, DEVI MANDAP RD. HESAL PO HEHAL, DIST-RANCHI , JHARKHAND, 834005 **Roll No -** 0784

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** LATE UDAY PRATAP SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SHEFALI D-35 RADHAPURAM GOVARDHAN CHAURAHA MATHURA , DIST-MATHURA , UTTAR PRADESH, 281004 **Roll No -** 0785

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SUSHIL KUMAR TIWARI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRITI RANJAN PATHAK NEW KISHOR GANJ ROAD NO 3 RANCHI PO GPO PS SUKHDEV NAGAR , DIST-RANCHI , JHARKHAND, 834001 **Roll No -** 0786

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** ARVIND KU PATHAK

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KANWAR PAL SINGH VILL POST DHIGAWARA TEHSIL RAJGARH , DIST-ALWAR , RAJASTHAN, 301414 **Roll No -** 0787

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** RAGHURAJ SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEEPAK GOYAL ADV. CHAMBER NO 102 CIVIL COURTS SUNAM, DIST-SANGRUR , PUNJAB, 148028 **Roll No -** 0788

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** VINOD KUMAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT KUMAR VERMA SHRI GANGA NIWAS, 1, MEHANT BUIDING ADARSH COLONY LAKSAR, DIST-HARIDWAR , UTTARAKHAND, 247663 **Roll No -** 0789

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** GANGA SARAN VERMA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. AMANDEEP MEHTA 258 SECTOR 55 CHANDIGARH HOUSING BOARD CHANDIGARH, DIST-CHANDIGARH , CHANDIGARH, **Roll No -** 0790

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** PAWAN KUMAR MEHTA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PREMLATA M.I.G. - 1/233 HUDCO, BHILAI , DIST-DURG , CHHATTISGARH, 490009 **Roll No -** 0791

Category - UR

**Domicile of C.G. -** YES

**Gender -** FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

**Father's / Husband's Name :** SHRI AMBIKA PRASAD SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANIL KUMAR VILL- BHATEWARA, POST -KALANA , DIST-MIRZAPUR , UTTAR PRADESH, 231303 **Roll No -** 0792

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHIO PRASAD GUPTA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SHEELA B-6 (SECOND FLOOR) MAIN ROAD GREEN FIELDS , DIST-FARIDABAD , HARYANA, 121010 **Roll No -** 0793

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

**Father's / Husband's Name :** DHANRAJ

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJAT AGARWAL RAJAT AGARWAL (ADVOCATE) 05, SHEKH CHAND , DIST-PILIBHIT , UTTAR PRADESH, 262001 **Roll No -** 0794

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SURAJ PRAKASH AGARWAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GAURAV TYAGI H.NO. 59 NEW VIKAS NAGAR, BALTANA, DIST-MOHALI , PUNJAB, 140604 **Roll No -** 0795

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** ASHOK KUMAR TYAGI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PANKAJ KUMAR CHAURASIYA HOUSE NO. 247, LOT NO. - 2 JAISWAL SCHOOL ROAD PT. DEEN DAYAL UPADHYAY NAGAR, DIST-CHANDAULI , UTTAR PRADESH, 232101 **Roll No -** 0796

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** DHANANJAY PRASAD CHAURASIYA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ROSHAN VERMA NEAR GOPAL PETROL PUMP MAIN ROAD, AT POST -KATGHORA, DIST-KORBA , CHHATTISGARH, 495445 **Roll No -** 0797

Category - UR

**Domicile of C.G. -** YES

**Gender - MALE** 

**Father's / Husband's Name :** SHRI SHYAM SUNDER VERMA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PIYUSH DUBEY 41-B, UTKARSH ESTATE NEAR BENGALI SQUARE, DIST-INDORE , MADHYA PRADESH, 452016 **Roll No -** 0798

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHAMBHU DAYAL DUBEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PANKAJ SHRIVASTAVA WARD NO. 13 POST JUNNARDEO , DIST-CHHINDWARA , MADHYA PRADESH, 480551 **Roll No -** 0799

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** UMASHANKAR SHRIVASTAVA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. PINKESH KUMAR HOUSE NO. - 132, 3RD FLOOR, BHAI PARMANAND COLONY, MUKHERJEE NAGAR, DIST-NEW DELHI , DELHI, 110009 **Roll No -** 0800

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** KAMLESHWAR PANDEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. UMA SHANKER PANDEY H.N. 131/G-1 MAITREE PARTMENT, TAGORE TOWN, DIST-PRAYAGRAJ, UTTAR PRADESH, 211002 **Roll No -** 0801

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAM GOPAL PANDEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJAN SINGH VILLAGE AND POST MAKRAHI, DIST-AMBEDKAR NAGAR , UTTAR PRADESH, 224143 **Roll No -** 0802

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** RAM BENI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJEEV KUMAR B-8/42, GR. FLOOR SECTOR - 5, ROHINI, , DIST-DELHI , DELHI, 110085 **Roll No -** 0803

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** LATE SATYA NARAYAN THAKUR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANUJ KUMAR GARG OPP. STATE BANK OF INDIA NIWARI P/S - NIWARI, DIST-GHAZIABAD , UTTAR PRADESH, 201204 **Roll No -** 0804

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SH MAHESH CHAND GARG

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. SHALINI SAXENA SHALINI SAXENA D/O SRI HARBANSH KUMAR SAXENA, RETD DISTRICT JUDGE G-51, RAMGANGA VIHAR PHASE II, KRISHNA COLONY , DIST-MORADABAD , UTTAR PRADESH, 244001 Roll No - 0805

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** HARBANSH KUMAR SAXENA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**PAPER** 

8.00 A.M. to 11.00 A.M. Paper I LAW

**TIME** 

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. SHABNAM SHABNAM W/O MUBARIK VPO - SHEKHPURA QADEEM , DIST-SAHARANPUR , UTTAR PRADESH, 247001 **Roll No -** 0806

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** ABDUL KADIR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHIVAM GUPTA 992 SHIKSHAK COLONY SOUTH CIVIL LINES , DIST-MUZAFFARNAGAR , UTTAR PRADESH, 251002 **Roll No -** 0807

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** ARVIND KUMAR GUPTA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHUPENDRA KUMAR H.I.G. -76 VIKAS NAGAR VISTAR BARGADWA, POST -FCI , DIST-GORAKHPUR , UTTAR PRADESH, 273007 **Roll No -** 0808

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** KATAWARU PRASAD NISHAD

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIPIN KUMAR DEPUTY DIRECTOR PROSECUTION OFFICE , DIST-JASHPUR , CHHATTISGARH, 496331 **Roll No -** 0809

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** PARAKH LAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANSHUL PRATAP SINGH E-411, AJHARA INTEGRITY RAJ NAGAR EXTENSION , DIST-GHAZIABAD , UTTAR PRADESH, 201017 **Roll No -** 0810

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** RAM PRATAP SINGH CHAUHAN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. MANJU LATA HOTA BAIKUNTHPUR, GOUSALA PARA, DR. DAS GALI, DIST-RAIGARH , CHHATTISGARH, 496001 **Roll No -** 0811

Category - UR

**Domicile of C.G. -** YES

**Gender -** FEMALE

**Father's / Husband's Name :** LATE SHRI GANESHRAM HOTA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHISHEK CHOUBEY WARD NO 13 H.N. 108 NANDANI NAGAR GAIRATGANJ, DIST-RAISEN , MADHYA PRADESH, 464884 **Roll No -** 0812

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** VISHNU PRASAD CHOUBEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. PREETI TRIPATHEE 551 KA/O - 1200 SAKETPURI, ALAMBAGH, DIST-LUCKNOW , UTTAR PRADESH, 226005 **Roll No -** 0813

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** VINAY KUMAR DUBEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. MANJU G-427, LAWYERS CHAMBERS, KARKARDOOMA COURTS, DIST-EAST DELHI, DELHI, 110032

Roll No - 0814

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

Father's / Husband's Name : **SURESH** 

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

**PAPER** 

8.00 A.M. to 11.00 A.M. **Paper I LAW** 

2.00 P.M. to 5.00 P.M. **Paper II LAW** 

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANOJ GUPTA DR. NAMDHARI KI GALI 128, MAIDAI MOHALLA KILA GATE, DIST-GWALIOR , MADHYA PRADESH, 474003 **Roll No -** 0815

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAMJI LAL GUPTA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. DURGESH MISHRA H.NO. 233/1, EAST KARIYA PATHAR, BAI KA BAGICHA, , DIST-JABALPUR , MADHYA PRADESH, 482001 **Roll No -** 0816

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** GHANSHYAM MISHRA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PRIYA KANKARIA C/O PRAKASH KANKARIA ADVOCATE, KAMTHI LINE, , DIST-RAJNANDGAON , CHHATTISGARH, 491441 **Roll No -** 0817

Category - UR

**Domicile of C.G. -** YES

**Gender -** FEMALE

**Father's / Husband's Name :** PRAKASH KANKARIA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANISH KUMAR PANDEY ADVOCATE DISTRICT AND SESSION COURT BHABUA, , DIST-KAIMPUR , BIHAR, 821101 **Roll No -** 0818

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** LALLAN JEE PANDEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. NAVIN KUMAR SRIVASTAVA F-11, PHASE-2 SAHYADRI PARISAR DEEPO SQUARE, BHADBHADA ROAD, DIST-BHOPAL , MADHYA PRADESH, 462003 **Roll No -** 0819

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** LATE SHRI PARASNATH SRIVASTAVA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SUPRATIM BASU 35A, VIVEKANANDA ROAD P.O. SANTOSHPUR AVENUE P.S. SURVEY PARK, DIST-KOLKATA , WEST BENGAL, 700075 **Roll No -** 0820

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** LATE DILIP KUMAR BASU

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. NEELIMA RAJPOOT NEELIMA RAJPOOT, PLOT - NO 354, NEAR MAHANT -MENTION JASUJA CITY PHASE - II, DHANWANTARI NAGAR, DIST-JABALPUR , MADHYA PRADESH, **Roll No -** 0821

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** NARENDRA SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. VINAY RAI VISHNU PURAM COLONY, KATWARU KA PURA, SH. RAM KOTHARI MARG, ANGARH ROAD, DIST-MIRZAPUR , UTTAR PRADESH, 231001 **Roll No -** 0822

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** MAHENDRA RAI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JITENDRA KUMAR J-12/17, RAMKATORA, NEAR- HAPPY MODEL SCHOOL, , DIST-VARANASI , UTTAR PRADESH, 221001 **Roll No -** 0823

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** VISHWANATH LAL SRIVASTAVA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEVENDRA KUMAR JURRI MATHPARA WARD NO. 1 NAGAR PANCHAYAT NARHARPUR TAHSIL- NARHARPUR, DIST-NORTH BASTER KANKER , CHHATTISGARH, 494333 **Roll No -** 0824

Category - ST

Domicile of C.G. - YES

**Gender - MALE** 

**Father's / Husband's Name :** BALDEV JURRI

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJEEV KUMAR CH NO. 122, WESTERN WING, TISHAZARI COURT , DIST-DELHI , DELHI, 110054 **Roll No -** 0825

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** MANGU SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SOMESH KUMAR KASHYAP SOMESH KUMAR KASHYAP ADVOCATE GANGA NAGAR SECTOR - 2 MANGALA , DIST-BILASPUR , CHHATTISGARH, 495001 **Roll No -** 0826

Category - OBC

Domicile of C.G. - YES

**Gender - MALE** 

**Father's / Husband's Name :** LATE KAUSHAL SINGH KASHYAP

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUNIL KUMAR CHAURASIA F 2/16, FIVE BUILDING (IN FRONT OF R.T.O. OFFICE), DIST-DURG , CHHATTISGARH, 491001 **Roll No -** 0827

Category - UR

**Domicile of C.G. -** YES

**Gender - MALE** 

**Father's / Husband's Name :** MR. LAXMI NARAYAN PRASAD

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. URVI PANDA FLAT NO. C-1 403 SAPPHIRE GREEN EMPERIA AMASEONI, VIDHANSABHA ROAD, DIST-RAIPUR , CHHATTISGARH, 493111 **Roll No -** 0828

Category - UR

Domicile of C.G. - YES

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI AKASH SHARMA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. YUGAL KISHORE HARSH RATTANI VYASON KA CHOWK, DIST-BIKANER , RAJASTHAN, 334001 **Roll No -** 0829

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** ABIR CHAND HARSH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHESH KUMAR NAIK OLD CIVIL LINE QUTR NO. P.W.D. SO -2 , DIST-MAHASAMUND , CHHATTISGARH, 493445 **Roll No -** 0830

Category - OBC

**Domicile of C.G. -** YES

Gender - MALE

**Father's / Husband's Name :** LILAMBAR NAIK

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT KUMAR SINGH M-110/B, TRENCHING GROUND ROAD, , DIST-KOLKATA , WEST BENGAL, 700024 **Roll No -** 0831

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SURESH PRASAD SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUSHIL DAS KHURIGACHHI MAIN ROAD, DAKSHINPARA, P.O.-SARADAPALLY, P.S. - BHADRESWAR, , DIST-HOOGHLY , WEST BENGAL, 712124 **Roll No -** 0832

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** LATE BALESWAR DAS

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MRS. RITU JAIN ADVOCATE RITU JAIN H.NO. 15/604, RAMSAGAR PARA, , DIST-RAIPUR, CHHATTISGARH, 492001

Roll No - 0833

Category - UR

**Domicile of C.G. - YES** 

**Gender -** FEMALE

Father's / Husband's Name : SHAILENDRA JAIN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

**PAPER** 

8.00 A.M. to 11.00 A.M. **Paper I LAW** 

2.00 P.M. to 5.00 P.M. **Paper II LAW** 

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. SHAVANA VILL- KANAUR, POST DEHRA RAMPUR TEH -GARHMUKTESHWAR, DIST-HAPUR , UTTAR PRADESH, 245205 **Roll No -** 0834

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

#### **Father's / Husband's Name :** SATTYAR KHAN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. KUMARI SWATI VILLAGE & POST - MIRZAPUR, VIA- SADAT, DIST-GHAZIPUR , UTTAR PRADESH, 275204 **Roll No -** 0835

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** BHASKAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Photograph (Similar to that affixed

Affix Passport Size

on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. ANITA KUJUR C/O. Y.N. MISHRA Q.NO. A- 8 KANCHAN VIHAR SEEPAT ROAD SARKANDA , DIST-BILASPUR , CHHATTISGARH, 495006 Roll No - 0836

Category - ST

Domicile of C.G. - YES

**Gender -** FEMALE

**Father's / Husband's Name :** JAMES KUJUR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NOORUL HAQUE GHANSHYAM HOMES, A BLOCK 1ST FLOOR FLAT NO. - 108 INFRONT OF UNION BANK OF INDIA, VYAPAR VIHAR, DIST-BILASPUR , CHHATTISGARH, 495001 **Roll No -** 0837

Category - OBC

Domicile of C.G. - YES

**Gender - MALE** 

**Father's / Husband's Name :** LATE MOHAMMAD KADIR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. KHUSHBOO AGRAWAL AGRAWAL KIRANA STORE RAMAN MANDIR WARD CHUNNABHATTI, DIST-RAIPUR , CHHATTISGARH, 492001 **Roll No -** 0838

Category - UR

Domicile of C.G. - YES

**Gender -** FEMALE

**Father's / Husband's Name :** RADHAMOHAN AGRAWAL

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

**PAPER** 

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. REENA DEEPAK KANWAL RICE MILL, NEAR CIVIL COURT, DEVPUR, TEH- NAGRI,, DIST-DHAMTARI , CHHATTISGARH, 493778 **Roll No -** 0839

Category - UR

Domicile of C.G. - YES

**Gender -** FEMALE

**Father's / Husband's Name :** SHIV RAM

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. SANGEETA KASHYAP J.K. COLLAGE RODE, NEAR GANDHI TREDRS, WARD NO 43, BUTAPARA, THANA- TORWA,, DIST-BILASPUR , CHHATTISGARH, **Roll No -** 0840

Category - OBC

Domicile of C.G. - YES

**Gender -** FEMALE

**Father's / Husband's Name :** KUNJBIHARI KASHYAP

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRAVEEN PRAKASH YADAV PRAVEEN PRAKASH YADAV, VILL-MAKSOODANPATTI, P.O.- CHILH,, DIST-MIRZAPUR , UTTAR PRADESH, 231312 **Roll No -** 0841

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** GHAN SHYAM SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. ANAMIKA MISHRA ANAMIKA MISHRA, D/O SHRI UMA KUMAR MISHRA, SHIV CHOWK, KURUDAND, DIST-BILASPUR , CHHATTISGARH, **Roll No -** 0842

Category - UR

Domicile of C.G. - YES

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI UMA KUMAR MISHRA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUSHIL KUMAR PANDEY SUSHIL KUMAR PANDEY, BABA BARFANI COLONY, LALDIGGI,, DIST-MIRZAPUR , UTTAR PRADESH, 231001 **Roll No -** 0843

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** LATE KAMESHWAR NATH PANDEY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

Affix Passport Size

Photograph

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SONU KUMAR UPADHYAY VILL. & P.O.- ANDILA, P.S.- MAIL,, DIST-DEORIA , UTTAR PRADESH, 274604 **Roll No -** 0844

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHASHI NATH UPADHYAY

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHISHEK MISHRA 527, VIVEK NAGAR, BHAGWA CHUNGI, KACHERI ROAD, BESAID BAL BHARTI SCHOOL,, DIST-PRATAPGARH , UTTAR PRADESH, 230001 **Roll No -** 0845

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAJENDRA PRASAD MISHRA

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAN VIJAY SINGH VILL.- MALKAINIYA, P.O.- DIWAKARPUR, , DIST-BASTI , UTTAR PRADESH, 272181 **Roll No -** 0846

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAM ACHAL SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

TIME

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHISHIR JAMBHORKAR E-3/239, ARERA COLONY, , DIST-BHOPAL , MADHYA PRADESH, 462016 **Roll No -** 0847

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI R.G. JAMBHORKAR

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRADEEP SINGH PANCHACHULI ENCLAVE, PHASE NO-2, LAIN NO-3, KAILASHPUR, MEHUWALA MAFI,, DIST-DEHRADUN , UTTARAKHAND, 248171 **Roll No -** 0848

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** PRATAP SINGH

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SURAJ BHAN CHAMBER NO G-6, COLLECTRATE COMPOUND, KUTCHERY,, DIST-MUZAFFAR NAGAR , UTTAR PRADESH, 251001 **Roll No -** 0849

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAMKISHAN

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. FANINDRA PATHAK 7L/2B, SHIVPURI COLONEY, GOVINDPUR,, DIST-PRAYAGRAJ, UTTAR PRADESH, 211004 Roll No - 0850

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** GHAN SHYAM PATHAK

**Examination Centre :** GOVT. BILASA GIRLS P.G. COLLEGE, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 10<sup>th</sup> November, 2024

**TIME** 

<u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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